

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF AUGUST 2026.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-893/2026	01.08.2026	M/S. SARDARI LAL & SONS VS PREETKUMAR BHALLA ENTERPRISES	REJENDER KUMAR BHALLA	9810067811	NA	30.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-899/2026	03.08.2026	INDIAN OVERSEAS BANK VS HARI SHANKAR MISHRA	KARTIK JAIN	9910721966	NA	06.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-910/2026	04.08.2026	DAYANAND ANGLOMILIND VEDIC COLLEGE TRUSTS & MANAGEMENT SOCIETY VS DAV PUBLIC SCHOOL	SRIVASTAVA	9210107303	thejuralsolutions@gmail.com	30.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-911/2026	04.08.2026	BANK OF INDIA VS SAMEER	VNIOD GUPTA	9891954484	Counsel.vinodgupta@gmail.com	24.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-916/2026	05.08.2026	BANK OF INDIA VS VIJAY BADHWAR	VNIOD GUPTA SINGH	9891954484	Counsel.vinodgupta@gmail.com	30.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-926/2026	06.08.2026	SURENDER PAL VS MCD	VIDYA SAGAR SHARMA	8279971561	NA	31.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-934/2026	07.08.2026	AISHA ENTERPRISE VS RAMA BANQUETTS LLP & ORS.	MAHROJ ALAM	9990550888	ADVOCATEMEH ROZKHAN9195@GMAIL.COM	04.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-953/2026	12.08.2026	MAYANK TRADING CO. VS M/S. COLOPHON LEARNING SYSTEM PVT. LTD.	RAGINI JUNEJA	9811053833	OFFICESATISHK ADV@GMAIL.COM	10.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-960/2026	13.08.2026	PUNJAB NATIONAL BANK VS SEEMA RATH	PARAS AGGAWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	10.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-964/2026	14.08.2026	STABLE PACKAGING PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LIMITED	AAKASH CHOUDHARY	8743904246	CH.AAKASH86@GMAIL.COM	11.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-974/2026	17.08.2026	SANJEEV KUMAR GOEL VS MCD	AVINASH KUMAR TRIVEDI	9810104312	AKTRIVEDILAW OFFICES@GMAIL.COM	10.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1012/2026	25.08.2026	PUNJAB NATIONAL BANK VS KIRTI SONI & ANR.	MOHIT RAJ	8800792205	MOHITRAJADVOCATE@GMAIL.COM	20.08.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1013/2026	25.08.2026	STATE BANK OF INDIA VS JYOTI SALWAN	TIRATH YADAV	9643228307	ADVTIRATH@GMAIL.COM	13.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1014/2026	25.08.2026	BANK OF INDIA VS ABHISHEK RAJAWAT	VISHWANATH PRASAD TIWARI	9990182901	VPTIWARIADVOCATE@GMAIL.COM	----
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1015/2026	25.08.2026	VIKAS VERMA VS MCD	AVINASH KUMAR TRIVEDI	9810104312	AKTRIVEDILAWOFFICES@GMAIL.COM	12.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1020/2026	29.08.2026	M/S. CITI AIR SERVICE VS ICICI MERCHANTS SERVICE PVT. LTD.	VIPIN KUMAR SINGH	9811486586	ADVVPINKSINGH@GMAIL.COM	18.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1021/2026	29.08.2026	M/S. BANSAL CANVAS UDYOG VS RDS PROJECT LIMITED	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	23.08.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/889/2026	01-08-2026	GOPAL KHANNA AND ANR Vs PRAKASH CHANDRA PANDEY	RAVI KUMAR AGGARWAL(P),	9810125927	raviaggadvocate@gmail.com	28.07.2026
			306	CS (COMM)	CS (COMM)/908/2026	04-08-2026	BANK OF INDIA Vs MUKESH KUMAR	YUSUF NAQI(P),	9891954484	counsel.vinodgupta@gmail.com	30.07.2026
			306	CS (COMM)	CS (COMM)/933/2026	07-08-2026	PAWAN KUMAR Vs PAWAN KUMAR YADAV Vs TRILOK CHAND @ TRILOK CHAND SHARMA	ARPIT VERMA(P),	9990055878	adv.arpitverma@gmail.com	04.05.2026
			306	CS (COMM)/	CS (COMM)/937/2026	08-08-2026	RAJESH SONDHIA Vs RAHUL SHARMA	Mahesh Katyayen(P),	9810133604	tridentlaw@hotmail.com	30.07.2026
			306	CS (COMM)/	CS (COMM)/936/2026	08-08-2026	B D GUPTA AND SONS PVT LTD Vs BRIDGE AND ROOF COMPANY INDIA LTD	Rishi kant Mishra(P),	9268403018	rishikaant_mishra@yahoo.co.in	24.07.2026
			306	CS (COMM)/	CS (COMM)/945/2026	10-08-2026	M/S SAKARNI PLASTER (INDIA) PVT LTD Vs VISHAL APPASO PATIL	PRADEEP AGGARWAL	8588857704	office@verticallegal.in	07.08.2026
			306	CS (COMM)/	CS (COMM)/957/2026	13-08-2026	M/S RRM TRADING Vs RAMESH SEHDEV	MUNISH VOHRA(P),	9811427955	munishlaw.vohra@gmail.com	04.08.2026
			306	CS (COMM)/	CS (COMM)/958/2026	13-08-2026	M/S MLM INDIA LTD Vs HARIWANSI PACKAGING PVT LTD AND ORS	Rama Sharma(P),	9911855122	ramasharma4597@gmail.com	05.08.2026
			306	CS (COMM)/	CS (COMM)/969/2026	17-08-2026	ASHWANI KUMAR GUPTA Vs M/S MAA BHAGWATI TOWEL HOUSE AND ORS	NISHANT GUPTA	9999966244	nishantgupta.adv@gmail.com	13.08.2026

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			306	CS (COMM)/	CS (COMM)/991/2026	21-08-2026	VV SILVER PALACE PVT LTD VS RAKESH SHYAM PRASAD SONI	MANOJ KUMAR	9899108495	advocatekoli@gmail.com	19.08.2026
			306	CS (COMM)	CS (COMM)/1001/2026	22-08-2026	VIBHOR AGGARWAL Vs M/S AMBUJ HOTEL AND REAL ESTATE (PVT) LTD	Rubeena Rizvi(P),	8299289055	rizvirubaena@yahoo.com	na
			306	CS (COMM)	CS (COMM)/1002/2026	22-08-2026	KAPIL KUMAR ARORA Vs MOHAN LAL	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.co.in	20.08.2026
			306	CS (COMM)/	CS (COMM)/1004/2026	24-08-2026	M/S YUGAL INDUSTRIES ARIHANT AGENCY	PRAKASH SAHIRWAL(P),	9810482081	NA	31.07.2026
			306	CS (COMM)/	CS (COMM)/1008/2026	25-08-2026	M/S SUDHIR BHAI SAREE WALA PVT LTD Vs M/S BURGER CLUB PVT LTD AND ANR	Geetashi Chandna(P),	9910161609	abhinavbajaj@hotmail.com	20.08.2026
			306	CS (COMM)/	CS (COMM)/1009/2026	25-08-2026	PUNJAB NATIONAL BANK Vs SANJAY AND ANR	MOHIT RAJ	8800792205	Mohitrajadvocate@gmail.com	22.08.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/932/2026	07-08-2026	AJANTA ENTERPRISE INDIA Vs BALAJI TRADERS AND ANR	PRIVANKA CHAUDHARY(P),	9711969480	payalg.26@gmail.com	28.07.2026
			304	RECOVERY	CS (COMM)/950/2026	12-08-2026	MS AB PAL ELECTRICALS PVT LTD Vs RAKESH KUMAR SHARMA PROPRIETOR OF M/S BULAND INFRA	Harsit Khurana(P),	9910009277	kclegal@gmail.com	04.08.2026
			304	RECOVERY	CS (COMM)/963/2026	14-08-2026	SAVITA JAIN THROUGH ATTORNEY SH HIMANSHU JAIN Vs MUNICIPAL CORPORATION OF DELHI	Hemant Gupta(P),	9811085066	vakilhra@hotmail.com	10.08.2026
			304	RECOVERY	CS (COMM)/976/2026	17-08-2026	SANJEEV KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	10.08.2026
			304	RECOVERY	CS (COMM)/968/2026	17-08-2026	FEDERAL BANK Ltd Vs ROHIT KUMAR SANWARIYA	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil@gmail.com	18.07.2026
			304	RECOVERY	CS (COMM)/984/2026	18-08-2026	NEERAJ WALIA PROPRIETOR OF M/S GANISKHA JEANS Vs SUNIL YADAV AND ANR	Abhinandan Jain(P),	8010006637	advocateabhijain@gmail.com	12.08.2026
			304	RECOVERY	CS (COMM)/989/2026	21-08-2026	J P SHARMA @ JAI PRAKASH SHARMA Vs NAMAN INFRAMART PRIVATE LIMITED	Rajesh Kumar(P),	9871443590	rajeshkumar9469@gmail.com	12.08.2026
			304	RECOVERY	CS (COMM)/997/2026	22-08-2026	STATE BANK OF INDIA Vs NEERAJ KUMAR	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	19.08.2026

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			304	RECOVERY	CS (COMM)/1027/2026	31-08-2026	JATINDER KUMAR Vs MAFIA TRENDS LIMITED	SANTOSH KUMAR(P), 9313780408	sbpandey7@yahoo.com	24.08.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/915/2026	04-08-2026	Laxmi Remote (India) Private Limited Vs Avance Future Private Limited and Others	ANMOL CHADHA(P), 9953040048	chadha.anmoladv@enarl.com	30-07-2026
			305	RECOVERY	CS (COMM)/930/2026	06-08-2026	Bank of India Vs KULDEEP	YUSUF NAQI(P), 9891954484	vinodgupta@gmail.com	30-07-2026
			305	RECOVERY	CS (COMM)/931/2026	06-08-2026	M/S S K EDUCATIONS PVT LTD Vs SANSKRIT BACHPAN SCHOOL AND ANR	ROHIT VASHIST(P), 9540129000	lawofficeofaarzooneja@gmail.co	21-07-2026
			305	RECOVERY	CS (COMM)/923/2026	06-08-2026	Ravi Kumar Vs Bablu Kahyap	Mann Sehgal(P), 7011496989	N/A	23-01-2026
			305	RECOVERY	CS (COMM)/935/2026	07-08-2026	M/s Sethi Industrial Corp Vs M/s PMT Machine India	AMIT KUMAR(P), 9650680113	amit451@gmail.com	10-07-2026
			305	RECOVERY	CS (COMM)/941/2026	08-08-2026	SATYA PRAKASH ARORA Vs JENIKA VENTURES LLP AND ORS	Niharika Karanjawala(P), 9818807513	Seema.sundd@karanjawala.in:	06-08-2026
			305	RECOVERY	CS (COMM)/983/2026	17-08-2026	RDS AND SONS PRIVATE LIMITED Vs GIRISH KHANDLWAL	MANAV KUMAR DIVYA KUMAR VATSAL KUMAR MANOJ SAHU AMIT KUMAR PANDEY 9654448699	info@kandkassociate.in	09-08-2026
			305	RECOVERY	CS (COMM)/979/2026	17-08-2026	M/S JAI KRISHNA PHARMA Vs M/S SHRI JI PHARMA and others	Varun Gupta(P), 8527484890	jishrio9@gmail.coi	10-09-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/906/2026	CS (COMM)/906/2026	04-08-2026	NAVEEN GUPTA Vs MR ABDUL AHAD	RISHABH SINGHAL(P), 7503414900	NOT GIVEN	20.07.2026
			410	CS (COMM)/907/2026	CS (COMM)/907/2026	04-08-2026	SH PREM CHAND GOEL Vs M/S SHREE SAIS INDUSTRIES	RISHABH SINGHAL(P), 7503414900	NOT GIVEN	20.07.2026
			410	CS (COMM)/944/2026	CS (COMM)/944/2026	10-08-2026	STATE BANK OF INDIA Vs SUBHASH VARDE	Ms. S. SOOD 9811786067	msssoodadvocate@gmail.com	27.06.2026
			410	CS (COMM)/956/2026	CS (COMM)/956/2026	13-08-2026	STATE BANK OF INDIA Vs MR BIJENDER	Ms. S. SOOD 9811786067	msssoodadvocate@gmail.com	01.07.2026
			410	CS (COMM)/966/2026	CS (COMM)/966/2026	14-08-2026	MR TARUN GUPTA Vs M/S SHIVAM FOODS	AMIT SHARMA(P), 9711140436	amitlegal86@gmail.com	14.08.2026
			410	CS (COMM)/970/2026	CS (COMM)/970/2026	17-08-2026	PRADEEP KUMAR CHAWLA AND ANR Vs M/S OASIS SUPPLIERS PVT LTD AND ORS	R.S. CHAGGAR 9891782970	rschaggar@gmail.com	02.08.2026

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			410	CS (COMM)/982/2026	CS (COMM)/982/2026	18-08-2026	SH DEEPAK ARORA Vs SH SANJAY GUPTA	KRISHNA KANTI TITWARI	9794570380	adv.krishnakantiwari@gmail.com	17.08.2026
			410	CS (COMM)/1019/2026	CS (COMM)/1019/2026	29-08-2026	STATE BANK OF INDIA Vs MRS GAYTRI SINHA AND ANR	Ranjay Kumar Sinha(P),	9811255673	advocatesinha@rediffmail.com	18.08.2026
			410	CS (COMM)/1026/2026	CS (COMM)/1026/2026	31-08-2026	SCP DISTRIBUTORS (UNIT OF VG PLASTICS) Vs MR KAPIL GROVER	ANJU BAGAI	9810195013	kumarrajeshadvg@gmail.com	03.06.2026
			410	CS (COMM)/1025/2026	CS (COMM)/1025/2026	31-08-2026	DEEPAK GUPTA AND ANR Vs MOHIT VERMA	MR. KUSHAGRA GOEL	9711443294	goellawoffices@gmail.com	14.08.2026
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 687/2026	03.08.2026	TATA CAPITAL LTD. VS VIKAS GUPTA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)896/2026	03.08.2026	M/S RAM SARAN DASS AND COMPANY VS KRISHNA GUPTA	RAMA SHARMA	9911855122	ramasharma4597@gmail.com	17.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 913/2026	04.08.2026	NIKE INNOVATE C.V. VS ASHOK KUMAR (UNKNOWN) & ANR.	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	31.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 914/2026	04.08.2026	ADIDAS AG VS ASHOK KUMAR (UNKNOWN) & ANR.	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	31.07.2026
			COURT ROOM 302	CIVIL SUIT	OMP(COMM) 75/2026	07.08.2026	M/S MADHU KISHAN GUPTA VS MUNICIPAL CORPORATION OF DELHI	MRITUNJAY KUMAR SINGH	9953241942	mrnitunjaylaw@gmail.com	03.08.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 942/2026	08.08.2026	SURENDER PAL MUNICIPAL CORPORATION OF DELHI AND ANR.	VIDYA SAGAR SHARMA	8279971561		31.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 943/2026	08.08.2026	MANTHAN CREATIONS VS. ADARSH TYAGI	SHASHANK SHARMA	9560417636	shashanksharma.advocate@gmail.com	03.08.2026
			COURT ROOM 302	CIVIL SUIT	OMP(i) (COMM) 702/2026	13.08.2026	TATA CAPITAL LTD VS EXPERIVA ENGINEERING SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 980/2026	17.08.2026	BANK OF INDIA VS NAGMA	VINOD GUPTA	9891934484	counsel.vinodgupta@gmail.com	24.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 981/2026	17.08.2026	BANK OF INDIA VS YASMIN	VINOD GUPTA	9891954484	counsel.vinodgupta@gmail.com	24.07.2026
			COURT ROOM 302	CIVIL SUIT	OMP(COMM) 82/2026	24.08.2026	NKG INFRASTRUCTURE LTD. AND ANR. VS KOTAK MAHINDRA PRIME LTD.	ADV. VIPIN GARG		info@aavnalegal.com	NIL

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			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 720/2026	31.08.2026	TATA CAPITAL LTD. VS SHOAB NAWAB KHAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 721/2026	31.08.2026	TATA CAPITAL LTD. VS SHRI RAGHUKUL INFRASTRUCTURE	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1) (COMM) 716/2026	29.08.2026	TATA CAPITAL LTD. VS AJAY CONSTRUCTION COMPANY	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1024/2026	29.08.2026	M/S KAMNA TOBACCO PVT. LTD. VS M/S MAVONORM EXHIBITS WORLDWIDE PVT. LTD.	PULKIT SHREE	6202054764	advpulkitshree@gmail.com	18.08.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1024/2026		M/S KAMNA TOBACCO PVT. LTD. VS M/S MAVONORM EXHIBITS WORLDWIDE PVT. LTD.				
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 996/2026	22.08.2026	STATE BANK OF INDIA VS SHRIPAL	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	19.08.2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/366/2026	03.08.2026	UCO BANK Vs Sakshi Malhotra	ARUN SHARMA	9811400314	ADVVARUNSHARMA2009@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/394/2026	13.08.2026	RAJAT MALHOTRA Vs NORTH DELHI MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA	8279971561	ADVOCATE VIDYA ASAGAR94@GMAIL.COM	NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	DECLARATION	CS (COMM)886/2026	01-08-2026	Santosh Goswami Vs ANIL MEHRA	BARNITA SINHA ROY	7290004573	litigation@lexindis.com	RS. 2,000/- DATED 22-07-2026
			308	PERMANENT INJUNCTION TRADE MARK	CS (COMM)887/2026	01-08-2026	VECTUS POLYMERS PRIVATE LIMITED Vs BHAGARAM PRAJAPATH	SHRIHAR TRIPATHI	9548888420	LEGAL@BOOSTI PS.IN	RS. 27,000/- DATED 29.07.2026
			308	Permanent Injunction	CS (COMM)888/2026	01-08-2026	Pradeep Kumar Rustam Khan and Ors	RAM LAKHAN	7838385020	NOT AVAILABLE	RS.7,230 DATED 07.07.2026
			308	RECOVERY	CS (COMM)904/2026	03-08-2026	STATE BANK OF INDIA Vs PRAVEEN	Gopal Chand Sharma	9810210832	VIJAYPARKASH 9882@GMAIL.COM	RS. 7420 DATED 30.07.2026
			308	RECOVERY	CS (COMM)919/2026	05-08-2026	MEDIA INTERNATIONAL THROUGH SOLE PROP MSACHLA SABHARWAL Vs SIMRAT PAL SINGH	Rajiv Kumar Chaudhary	9811028098	EOFFICE@TECH LAW.IN	RS. 1,00,000/- DATED 03.08.2026
			308	TRADE MARK	CS (COMM)938/2026	08-08-2026	DALMIA BHARAT LIMITED AND ANR. Vs ASHOK KUMAR AND ANR.	MD SAZID RAYEEN	8750905558	litigation@ashwahhlegal.com	RS.26,200/- DATED 04.08.2026
			308	RECOVERY	CS (COMM)951/2026	12-08-2026	PUNJAB NATIONAL BANK Vs SATPAL	PARAS AGGARWAL	9810600656	parasagarwaladv@gmail.com	RS. 5956/- DATED 10.08.2026

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			308	RECOVERY	CS (COMM)/1018/2026	29-08-2026	Sunil Kumar(P),	ANSHUL GUPTA Vs MS IDBI Bank Ltd Through Branch Manager	9953858202	askaran.k.Singh@gmail.com	RS.5,900/- DATED 24.08.2026
			308	RECOVERY	CS (COMM)/1030/2026	31-08-2026	ASHISH GUPTA(P),	SATYA PARKASH GUPTA Vs RELIANCE JIO INFOCOMM LIMITED	9899386610 & 8851900429	AUGLEGALSOLUTION@GMAIL.COM	RS. 6,400/- DATED 24.08.2026
9	SH. ANIL ANTIL DISTRICT JUDGE COMMERCIAL COURT-09	CENTRAL	CS (COMM)/898/2026	03-08-2026	INDIAN OVERSEAS BANK Vs RITU MALHOTRA		RUPAM KUMARI(P)		01.08.2026		
			CS (COMM)/909/2026	04-08-2026	S K Relan Vs Meet Finance Private Limited		Naresh Thanai(P),		03.08.2026		
			CS (COMM)/917/2026	05-08-2026	AMAIRA SOLUTIONS Vs Spectrum System		Pratibha Sinha(P),		05.08.2026		
			CS (COMM)/940/2026	08-08-2026	NTIN JATIN TEXTILES Vs AMIT JAISWAL		KISHORE KUMAR SRIVASTAVA(P),		07.08.2026		
			CS (COMM)/973/2026	17-08-2026	Lederle Pharma Pvt Ltd Vs Pharmex Criticare LLP		Priyanka Sethia(P),		14.08.2026		
			CS (COMM)/999/2026	22-08-2026	J N Arora and Co Pvt Ltd Vs BFF packaging Private limited formerly known as incite home care products pvt ltd		Parveen Dutt(P),		21.08.2026		
			CS (COMM)/998/2026	22-08-2026	STATE BANK OF INDIA Jitender Khangarot		Suchita Dixit(P),		21.08.2026		
			CS (COMM)/1023/2026	29-08-2026	SHRI Kavish Nemani Vs Mrs Urmila Goel Sumit Goel		Piyush Saraf(P),		25.08.2026		
			CS (COMM)/1022/2026	29-08-2026	Kapoor Diesel Garage Pvt Ltd Vs The New India Assurance Co Ltd		MUKESH AGGARWAL(P),		25.08.2026		
10	SH. AJAY PANDEY DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/955/2026	12-08-2026	SHILPA KHANNA Vs HEMLATA	SANTOSH KUMAR(P),	9313780408	SBPANDEY7@YAHOO.COM	10.08.2026
			307	Civil	CS (COMM)/990/2026	21-08-2026	M/S SARDARI LAL AND COMPANY Vs M/S SAURABH INFRASTRUCTURE PVT LTD	Anil Sethi(P),	9811109342	N.A.	14.08.2026
			307	Civil	CS (COMM)/992/2026	21-08-2026	SACHIN JAIN AND ORS Vs SHAHZILA PERVEEN	Ramakant Shukla(P),	9582158748	vakilguru@gmail.com	12.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			307	Civil	CS (COMM)/994/2026	21-08-2026	RAVINDER AND ANR Vs AXIS BANK LIMITED AND ORS	VICHITRA KUMAR(P),	9350288356	N.A.	17.08.2026
			307	Civil	CS (COMM)/1017/2026	25-08-2026	MONIKA SHARMA Vs GEETANJLI SHARMA AND Ors	Jayant Tewathia(P),	9999187238	advjayantewathia@gmail.com	19.08.2026
			307	Civil	CS (COMM)/1000/2026	22-08-2026	State Bank of India Vs Raj Kumar	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	19.08.2026
			307	Civil	CS (COMM)/954/2026	12-08-2026	PUNJAB NATIONAL BANK Vs SATPAL AND ANR	PARAS AGGARWAL(P),	9810600656	parasagsarwaladv@gmail.com	10.08.2026
11	SH. MUKESH KUMAR DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/890/2026	01-08-2026	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	Satyendra Singh	Kr9811161525	sksingh116@gmail.com	21.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/901/2026	03-08-2026	MS ESS ELL SONS PVT LTD Vs MS VED PRAKASH MITTAL AND SONS AND OTHER	Nitin Kakkar	9811890118	advnitinkakkar@gmail.com	23.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/902/2026	03-08-2026	SNS ENTERPRISES Vs C IMPEX INC	Devvrat Sharma	9398378156	advocatedeepakjmani@gmail.com	14.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/905/2026	03-08-2026	AASHISH SALIWAL Vs NISHA MODA	Naveen Jain	9711793507	naveenjain11289@gmail.com	22.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/920/2026	05-08-2026	M/s M G SALES Vs M/s REETA NAYYAR	P P Ahuja	9811297244	rsprempaulahuja@gmail.com	24.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/921/2026	05-08-2026	RAHUL JAIN Vs REETA DEVI JAIN AND ORS	Puneet Ahuja	9999054886	advpuneetahuja@gmail.com	01.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/993/2026	21-08-2026	MAHA MAYA FOOD PRODUCTS PRIVATE LIMITED Vs SNEHA SINGH	Pankaj Singhal	9891475320	pankajsinghaladvocate@gmail.com	18.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1003/2026	24-08-2026	SUNIL FASHION Vs LOVELY FASHION	P K Gupta	9711049871	adv.m.fahad72@gmail.com	14.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1006/2026	24-08-2026	M S EMARSONS COURIERS THROUGH ITS PROP KARAN PRAKASH Vs MS MECHKARTZ, THROUGH ITS PARTNERS	Dalip Anand	9873476464	dalipanand990@gmail.com	04.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1011/2026	25-08-2026	STATE BANK OF INDIA Vs DEEPAK AND ORS	Tirath Lal Yadav	9643228307	advtirath@gmail.com	14.08.2026
12	SH. LAL SINGH DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)	891/2026	31-07-2026	Punayata Trader LLP Vs Satya Enterprises	NILESH DEEP	9811636706	nileshdeepadv@gmail.com	01-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			401	CS (COMM)	922/2026	03-08-2026	Simraj Overseas Pvt Ltd Through its Director Mr Rajiv Khullar VS Ms Empire Overseas Through its Proprietor Md Shoaib Saifi	TUSHAR MAHAJAN	880229093	advocatepmahajan@yahoo.com	05-08-2026
			401	CS (COMM)	962/2026	10-08-2026	STATE BANK OF INDIA vs GARIMA PROPRIETOR OF JMD ENTERPRISES	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	13-08-2026
			401	CS (COMM)	965/2026	11-08-2026	INDIAN OVERSEAS BANK vs NIKHAT MALIK	RUPAM KUMARI	9910721966		14-08-2026
			401	CS (COMM)	975/2026	13-08-2026	SANDHYA CHAUHAN vs SURINDER NAGPAL	SURESH KUMAR SHARMA	9810099445	suresh.sharma717@gmail.com	17-08-2026
			401	CS (COMM)	977/2026	13-08-2026	BKL AGRO FOODS PVT LTD. Vs NALNI SAHOO	DEEPAK JAIN	8588826199	dkj.adv@gmail.com	17-08-2026
			401	CS (COMM)	1007/2026	22-08-2026	CANARA BANK vs KHADIMA SHAMS AND OTHERS	ARUNYADAV	9910431437, 9625735051	ArunYadav803@gmail.com	24-08-2026
			401	CS (COMM)	1010/2026	22-08-2026	M/S VIVEK IMPEX vs PADAM CHAND AGGARWAL And Ors	GAURAV GOYAL	9899886971	infoVjkgalawchambcrs.com	25-08-2026
			401	CS (COMM)	1028/2026	29-06-2026	GOPAL KHANNA and ANR. Vs MONIKA GROVER	VIKAS DUDEJA	9810906618	vikas.dudeja.adv@gmail.com	31-08-2026
			401	CS (COMM)	1029/2026	25-08-2026	VIPIN GUPTA VS MUNICIPAL CORPORATION OF DELHI	PAIR KAIR ROY	981-1-070396	pankajkot,raoyaho.co.in	31-08-2026
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/894/2026	01-08-2026	ROOPSINGAAR APPARELS PRIVATE LIMITED Vs PAWAN FASHION PRIVATE LIMITED	SANCHIT GOYAL(P),	9999605495	sgaa.law@gmail.com	30-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/903/2026	03-08-2026	NARESH KUMAR Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	29-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/912/2026	04-08-2026	ARVIND MOHANK MITTAL PROPRIETOR OF GYAN CHANDRA BHAN Vs SAMEN INDUSTRIES PVT LTD	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akanociates.org.in	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/924/2026	06-08-2026	SURENDER PAL Vs MUNICIPAL CORPORATION OF DELHI	vidya sharma(P),	8279971561	advocatevidyasagar4@gmail.com	03-08-2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/927/2026	06-08-2026	INDIAN OVERSEAS BANK Vs SUNIL SURANA AND ORS	RUPAM KUMARI(P),	9910721966	NA	06-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/928/2026	06-08-2026	Pradeep Aggarwal Vs Ashish Mittal	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMAL EGAL.IN	01-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/929/2026	06-08-2026	STATE BANK OF INDIA Vs RAJRANI	Sweete Sood(P),	9811786067	msssoodadvocate@gmail.com	27-06-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/947/2026	10-08-2026	SUSHIL MITTAL Vs PRIYA KUMARI	Bhishm Singh(P),	9991858999	advbhishmnarain@gmail.com	06-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/946/2026	10-08-2026	SURENDER PAL Vs Municipal Corporation of Delhi	satyendra kumar Singh(P),	9811161525	sksinghil6@gmail.com	12-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/948/2026	11-08-2026	NEERAJ GUPTA Vs CARTEL INFRA TECH PVT LTD	Mehga Rathi	7982709235	advmegharahi3@gmail.com	03-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/961/2026	13-08-2026	MD IMTIYAZ VORTEX EXPERIENTIAL MARKETING PVT LTD	MANOJ KUMAR LOHAT	9213630390	Lawyer_09@yahoo.co.in	10-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/967/2026	17-08-2026	BANK OF INDIA Vs JUBAIDA KHATOON	Vinod Gupta	9891954484	counsel.vinodgupta@gmail.com	24-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/971/2026	17-08-2026	LAXMI REBOT PVT LTD Vs RAJESH BANSOD	ANMOL CHADHA(P),	9953040018	lawcmchambers@gmail.com	11-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/978/2026	17-08-2026	LEDERLE PHARMA PVT LTD Vs Mr Rahul Jaiswal	Priyanka Sethia(P),	9711251567	chambersofpriyankasethia@gmail.com	08-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/985/2026	18-08-2026	Ravinder Kumar Vs Joginder Kumar	Oankaj Singhal	9891475320	PANKAJSINGHAL ADVOCATE@GMAIL.COM	13-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/986/2026	19-08-2025	SUKESH KR CHAUHAN Vs MCD	SHUBHAM SHARMA	7633860576	NA	14-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/986/2027	19-08-2024	ASHOK KUMAR Vs SUBHASH KUMAR	BHUPINDER MEHTANI	9811433605	bhupindermehtani4@gmail.com	10-04-2026
			COURT ROOM 402	Civil Suit	CS (COMM)/995/2026	22-08-2024	SBI VS LAL SINGH	SUCHITA PANDIT	896932838	agnihotrisucjita@gmail.com	19-08-2026
14	SH. KUMAR, JUDGE (COMMERCIAL COURT)	ASHUTOSH DISTRICT COURT	WEST	201	CS (COMM)/718/2026	01-08-2026	KAMAL (PROP OF M/ISHAN HIRING COMPANY) Vs M/S BADRI RAI AND COMPANY (THROUGH ITS PARTNERS)	Samarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	09-04-2026
					CS (COMM)/717/2026	01-08-2026	Canara Bank Vs Anita and Ors	NILENDU VATSYAYAN(P),	999050853	nilenduvatsyayan@gmail.com	30-07-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS	CS (COMM)/716/2026	01-08-2026	M/S SAMCHEM INDIA PRIVATE LIMITED Vs M/s Elfin Drugs Private Limited	HARENDER PARCHANDA(P),	999656764	harenderparchand@gmail.com	07-07-2026
				CS	CS (COMM)/720/2026	03-08-2026	M/S Batra Breweries and Distilleries Pvt Ltd Vs Manjit Singh	rajeev kumar tewari(P),	9312276651	r.tewari8@gmail.com	31-07-2026
				CS	CS (COMM)/725/2026	04-08-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs SATISH KUMAR AGGARWAL	rajeev kumar tewari(P),	9312276651	r.tewari8@gmail.com	31-07-2026
				CS	CS (COMM)/729/2026	06-08-2026	AWL Agri Business Limited Vs Vaibhav Edibles Private Limited	Dushyant Mahant(P),	9811600017	dushyant@mahat.co	31-07-2026
				CS	CS (COMM)/730/2026	07-08-2026	VIKAS ECO TECH LIMITED Vs Action Milano Brands Limited	AKASH TIWARI(P),	9318424276	advakashtiwari043@gmail.com	29-05-2026
				CS	CS (COMM)/739/2026	08-08-2026	M/S CREOTEK SYSTEMS INDIA LLP Vs M/S EVAGE AUTOMOTIVES PVT LTD THROUGH ITS DIRECTORS	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	05-08-2026
				CS	CS (COMM)/749/2026	10-08-2026	SHALLU JAIN PROP MS SM INVESTMENT Vs Rahul Bhal	Deepak Sharma(P),	9891144454	attorneydeepaksharma@gmail.com	06-08-2026
				CS	CS (COMM)/748/2026	10-08-2026	HEIGHT BUILDCON PVT LTD Vs PRAKASH BASFORE	VARUN BEDI(P),	9911164664	manishaenterprise08@gmail.com	06-08-2026
				CS	CS (COMM)/747/2026	10-08-2026	STATE BANK OF INDIA Vs SUBASH	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	03-08-2026
				CS	CS (COMM)/746/2026	10-08-2026	STATE BANK OF INDIA Vs Mahender	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	03-08-2026
				CS	CS (COMM)/756/2026	11-08-2026	Bank of Baroda Vs Daksh Kumar Sharma	Akshay Raj(P),	9650501903	advhunnvsharma28@gmail.com	21-02-2026
				CS	CS (COMM)/761/2026	12-08-2026	M/S SUN HOMES APPLIANCES PRIVATE LIMITED Vs M/S TTE TECHNOLOGY INDIA PRIVATE LIMITED	Akhil Shankhwar(P),	9643292695	admin@diazlegal.in	11-08-2026
				CS	CS (COMM)/771/2026	13-08-2026	SURENDER YADAV Vs MUNESH NAGAR	ALOK KUMARRAI(P),	9268028823	jitupanwar4516@gmail.com	30-01-2026
				CS	CS (COMM)/775/2026	14-08-2026	ELTECKS INDIA PVT LTD Vs SURESH TAJLAL KATRE M/S POLSTAR GENERAL AGENCIES	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.com	13-08-2026
				CS	CS (COMM)/774/2026	14-08-2026	BANK MAHARASHTRA DHYAN SINGH	OF SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	11-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS	CS (COMM)/787/2026	19-08-2026	M/s XWLS Electric Pvt Ltd Vs UNITED INDIA INSURANCE CO LTD	MUKESH AGGARWAL(P),	9811311360	Nsingh_1908@yahoo.co.in	05-08-2026
				CS	CS (COMM)/803/2026	22-08-2026	M/S MULTT CREDIT PRIVATE LIMITED Vs M/S SIYA ENTERPRISES THROUGH ITS PROPRIETOR AND ANR	RATI COSHIC(P),	9810000381	harkirats@hotmail.com	17-08-2026
				CS	CS (COMM)/801/2026	22-08-2026	M/S CHAUDHARY TIMBER INDUSTRIES PRIVATE LIMITED Vs SALIM KHAN PROPRIETOR M/S FIROJ AND AMIR WOODEN PACKERS	Jaspreet Singh(P),	9899641617	jasp.reet.law@gmail.com	19-08-2026
				CS	CS (COMM)/807/2026	25-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs AJEET SINGH AND ORS	GAURAV MALHOTRA(P),	999797229	malhotragauravi976@yahoo.co.in	14-08-2026
				CS	CS (COMM)/809/2026	25-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs GYAN SINGH AND ANR	GAURAV MALHOTRA(P),	999797229	malhotragauravi976@yahoo.co.in	14-08-2026
				CS	CS (COMM)/808/2026	25-08-2026	Venayak Bhatnagar Vs TATA AIG GENERAL INSURANCE CO LTD THROUGH ITS DIRECTORS PRINCIPAL OFFICER	Amit Kumar Maihan(P),	9871897844	savilawassociate@gmail.com	13-08-2026
				CS	CS (COMM)/822/2026	29-08-2026	MILK FUN DAIRY PRODUCTS Vs KHATU SHYAM MILK DAIRY	Mahesh Ranjan(P),	9811865499	Not mentioned	19-08-2026
				CS	CS (COMM)/823/2026	29-08-2026	ACE ELECTRICALS Vs EEE SYSTEM CONTROL	RITU GARG(P),	9911419964	juris.lawjustia@gmail.com	27-07-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	731/2026	07.08.2026	MUDIT BANSAL VS. LONGLASST INC	SANJAY AGGARWAL	991179171	legalyukti63@gmail.com	18.10.2024
				CS(COMM)	732/2026	07.08.2026	TAXMANN ALLIED SERVICES PVT LTD VS. KANSAL VAV TAXMANN PVT LTD	SAURABH KANSAL	9289407507	sk@psaassociates.in	05.8.2026
				CS(COMM)	740/2026	08.08.2026	KULDIP CHANDER VS. ANIL KALRAL	MOHIT KHANNA	9810654321	khannamohit24@gmail.com	21.03.2025
				CS(COMM)	741/2026	08.08.2026	FLIGHT SHOP HARJASE PVT LTD	VS. ARPIT JAIN	9811595800	arpitjain2099@gmail.com	28.07.2026
				CS(COMM)	742/2026	08.08.2026	NIKHIL ARORA KGN GROUP	VS. NARENDER SINGH	9999735544	narendersangwan@yahoo.com	05.08.2026
				CS(COMM)	750/2026	10.08.2026	STATE BANK OF INDIA VS. MURARI	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	03.08.2026
				CS(COMM)	758/2026	11.08.2026	SARAOGI SUPER SALES VS. SUNIL SHARMA	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	08.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS(COMM)	769/2026	13.08.2026	BANK OF MAHARASHTRA VS. R. NARAYANAN	SHAIKESH KUMAR	9891285888	advshailshkumar@gmail.com	11.08.2026
				CS(COMM)	776/2026	14.08.2026	INDIAN OVERSEAS BANK VS. MANISH ENTERPRISES	RUPAM KUMAR	9810721965		04.08.2026
				CS(COMM)	792/2026	20.08.2026	PRAVEEN KUMAR DEEPAK KUMAR GARG VS. M/S RUDRA CONSTRUCTIONS	BANSAL	9811515015	bansalassociateslawfirm@gmail.com	13.04.2026
				CS(COMM)	793/2026	20.08.2026	AQUALITE INDUSTRIES VS. GIRISHASINGHAL MARKETING	ARCHIT	9599043045	legal@signmalegal.in	25.06.2026
				CS(COMM)	796/2026	21.08.2026	AXE FURNISHING NATIONAL HARDWARE	HOMERANKIT KHRA VS. FABRIC	9910572585	ankit_519@gmail.com	03.07.2026
				CS(COMM)	802/2026	22.08.2026	LACHHMAN SARUP GUPTA VS. SUTO CAFE GLOBAL PVT LTD	BRIJENDRA PRATAP SINGH	9818977551	brijendra.adv79@gmail.com	19.08.2026
				CS(COMM)	804/2026	22.08.2026	BANK OF BARODA VS. MITHLESH	DEEPA GUPTA	9312292558	advocate.deepagupta@gmail.com	19.08.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		ExCOMM Award by Arb Comm/123/2026	04-08-2026	BYALA STEELS VS MANJIT MADHOK	Arvind Jadon(P),			
				CS (COMM)/735/2026		07-08-2026	Batra Breweries and Distilleries Pvt Ltd Vs Harvinder Singh Sethi	rajeev kumar stewari(P),	9312276651/9811231910	stewari88@gmail.com	03-08-2026
				CS (COMM)/734/2026		07-08-2026	NAVEEN SABHARWAL VS SHRADDHA DEORA	RAJESH MAHINDRU(P),	9810194135	rajeshmahendru19@rediffmail.com	30-07-2026
				Execution (Comm)/297/2026		10-08-2026	K L ARORA Vs M/s D D INDUSTRIES LTD	xyz(P),			
				CS (COMM)/755/2026		10-08-2026	VINTAGE CREDIT AND LEASING PVT LTD VS JITAN RATHORE	GAURAV MALHOTRA(P), KUMAR	999797229	Not Mentioned	29-07-2026
				CS (COMM)/754/2026		10-08-2026	VINTAGE CREDIT AND LEASING PVT LTD VS KARAN JAYANT	GAURAV MALHOTRA(P),	999797229	Not Mentioned	03-08-2026
				CS (COMM)/752/2026		10-08-2026	SARAOGI SUPER SALES PVT LTD VS ASHOK KUMAR	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	08-08-2026
				CS (COMM)/780/2026		17-08-2026	Guru Nanak Public School Vs LUDHIANA WOOL SCHOOL UNIFORM	Dilsidak Kaur(P),	9891141010	advdilsidakkaur@gmail.com	04-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					Misc DJ/897/2026	18-08-2026	HDFC BANK LIMITED Vs Ragini Singh	MANISH SHANKER VERMA(P),			
					Misc DJ/898/2026	18-08-2026	HDFC BANK LIMITED Vs VINOD KUMAR	MANISH SHANKER VERMA(P),			
					Misc DJ/896/2026	18-08-2026	HDFC BANK LIMITED Vs SATPAL CHOUDHARY	MANISH SHANKER VERMA(P),			
					CS (COMM)/784/2026	18-08-2026	BANK MAHARASHTRA TILAK RAJ PUNYANI	OPSHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com	10-08-2026
					OMP (COMM)/17/2026	19-08-2026	Asha Jha AND ORS Aar Kay Fin Lease Pvt Ltd	VS PRIYANKA CHAUDHARY(P),			
					OMP (COMM)/1368/2026	20-08-2026	YES BANK LTD POONAM RAM SINGH	VS SANJEEV PATHAK(P),			
					OMP (COMM)/1383/2026	21-08-2026	IDFC FIRST BANK LTD Vs PRATEEK VERMA	SANJEEV PATHAK(P),			
					OMP (COMM)/1384/2026	21-08-2026	IDFC FIRST BANK LTD Vs MO ASRAR ALI	SANJEEV PATHAK(P),			
					OMP (COMM)/18/2026	21-08-2026	RAJU KUMAR MAHINDRA MAHINDRA FINANCIAL SERVICES LIMITED	VS Sunil Dutt Baloni(P),			
					CS (COMM)/798/2026	22-08-2026	SUNIL OBEROI TAJINDER SINGH	VS GAURAV TOKAS(P),	9871955550	VSALAWYERS@GMAIL.COM	10-08-2026
					OMP (COMM)/1413/2026	25-08-2026	AXIS BANK LTD HAFIJ KHAN	VS ADV DHEERAJ(P),			
					CS (COMM)/817/2026	25-08-2026	HDFC BANK LTD MOHD SAJJU	VS ANISH BHOLA(P),	Not Mentioned	Not Mentioned	18-08-2026
					OMP (COMM)/1412/2026	25-08-2026	AXIS BANK LTD VIJAY SINGH	VS ADV DHEERAJ(P),			
					CS (COMM)/816/2026	25-08-2026	Tarun Goyal Family Trust Vs DLF Urban Private Limited	ANKUR SINGHAL(P),	Not Mentioned	ankursinghaladvocate@gmail.com	04-08-2026
					OMP (COMM)/1407/2026	25-08-2026	AXIS BANK LTD SHAHNAWAZ	VS ADV DHEERAJ(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					ExComm Award by Arb Comm/131/2026	29-08-2026	UGRO CAPITAL LTD Vs H R CREATIONS	BALRAJ GAUTAM(P),			
					OMP (COMM)/1419/2026	29-08-2026	AXIS BANK LTD Vs DISHANT MALHOTRA	ADV DHEERAJ(P),			
					OMP (COMM)/19/2026	29-08-2026	Rajat Nagpal Vs INDIABULLS LIMITED	SANJAY BANSAL(P),			
					CS (COMM)/821/2026	29-08-2026	UCO BANK Through its Branch Manager Ms Jyoti Vs MS NON-STOP TRADING CO Through its Proprietor Mr Umesh sharma	POONAM RIMAL(P),	9643501636	Not Mentioned	19-08-2026
					M-Ex/292/2026	03-08-2026	SUPER FINE SHALU MOULDING Vs S P KUMARI(P),				
					Misc DJ/833/2026	04-08-2026	MS KRISHNA DECOR Vs MS BALANCEART CONSTRUCTION THROUGH ITS PARTNER	HARSHIT GOYAL(P),			
					OMP (COMM)/1316/2026	06-08-2026	Shriram Finance Ltd Vs ANSHUL RANA	Manoj Kumar(P),			
					OMP (COMM)/1315/2026	06-08-2026	IDFC FIRST BANK LTD Vs DHARMENDER RAMPATHAK(P),				
					OMP (COMM)/1313/2026	06-08-2026	IDFC FIRST BANK LTD Vs ANJALI MEHNDIRATTA	SANJEEV PATHAK(P),			
					OMP (COMM)/1314/2026	06-08-2026	IDFC FIRST BANK LTD Vs AJAY YASHBIR	SANJEEV PATHAK(P),			
					OMP (COMM)/1330/2026	07-08-2026	IDFC FIRST BANK LTD Vs AKASH SINGH	SANJEEV PATHAK(P),			
					CS (COMM)/733/2026	07-08-2026	ANAND RAJ Vs SANNU KUMAR	GAURAVKUMAR MATHUR(P),	8630339551	kaushiklawyerg@gmail.com	22-07-2026
					CS (COMM)/753/2026	10-08-2026	STATE BANK OF INDIA Vs KISHAN	MANOJ PANDEY(P),	8130506139,9654371856	advpandeymanoj@gmail.com	03-08-2026
					CS (COMM)/751/2026	10-08-2026	STATE BANK OF INDIA Vs DHARAM VIR	MANOJ PANDEY(P),	8130506139,9654371856	advpandeymanoj@gmail.com	03-08-2026
					Execution (Comm)/308/2026	13-08-2026	SARDARNI RAVINDER KAUR Vs SHAKEEL KHAN	Amit Goswami(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					OMP (COMM)/1345/2026	(14-08-2026)	IDFC FIRST BANK LTD Vs NEERAJ NIGAM	SANJEEV PATHAK(P),			
					OMP (COMM)/1344/2026	(14-08-2026)	IDFC FIRST BANK LTD Vs AWADHESH KUMAR KATTIYAR	SANJEEV PATHAK(P),			
					CS (COMM)/777/2026	14-08-2026	BANK MAHARASHTRA RAJU SAH	OF SHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com	11-08-2026
					Misc DJ/892/2026	17-08-2026	Ms ALLEGIANCE PETROLEUM Through its Partner Mr Saurabh Garg Vs MS ASHIANA ISPAT LIMITED Through its Directors	DEEPAK KUMAR BANSAL(P),			
					OMP (COMM)/1350/2026	(18-08-2026)	Shriram Finance Ltd Vs JITENDRA KUMAR	Manoj Kumar(P),			
					OMP (COMM)/1349/2026	(18-08-2026)	Shriram Finance Ltd Vs PAWAN YADAV	Manoj Kumar(P),			
					OMP (COMM)/1346/2026	(18-08-2026)	Shriram Finance Ltd Vs MOHAN SINGH	Manoj Kumar(P),			
					OMP (COMM)/1347/2026	(18-08-2026)	Shriram Finance Ltd Vs SAGAR SINGH	Manoj Kumar(P),			
					OMP (COMM)/1348/2026	(18-08-2026)	Shriram Finance Ltd Vs DILIP KR TRIPATHI 0438	Manoj Kumar(P),			
					CS (COMM)/785/2026	18-08-2026	Sh Rikhab Chand Jain and Anr Vs M Umamakeshwari prop	Mukul Rao(P),	9999900726	Not Mentioned	
					Misc DJ/895/2026	18-08-2026	State Bank Of India Vs Mangi Lal Bheel	Siddharth(P),			
					OMP (COMM)/1369/2026	(20-08-2026)	Shriram Finance Ltd Vs RASHID	Manoj Kumar(P),			
					OMP (COMM)/1366/2026	(20-08-2026)	Shriram Finance Ltd Vs JITENDRA KUMAR	Manoj Kumar(P),			
					OMP (COMM)/1367/2026	(20-08-2026)	Shriram Finance Ltd Vs MOHAN SINGH	Manoj Kumar(P),			
					CS (COMM)/795/2026	21-08-2026	VISHWAKARMA SCALES PVT LTD Vs SOLARSMITH ENERGY PVT LTD	MAYANK TUSHSAMAR(P),	9873099775	kavindra@rudralgal.com	20-08-2026

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					OMP (1) (COMM)/1388/2 026	22-08-2026	Shriram Finance Ltd Vs MUKUL CHANDEL	Manoj Kumar(P),			
					OMP (1) (COMM)/1389/2 026	22-08-2026	Shriram Finance Ltd Vs YASH PAL	Manoj Kumar(P),			
					OMP (1) (COMM)/1408/2 026	25-08-2026	Shriram Finance Ltd Vs MUKUL CHANDEL	Manoj Kumar(P),			
					OMP (1) (COMM)/1409/2 026	25-08-2026	Shriram Finance Ltd Vs SHAMMI KHANNA	Manoj Kumar(P),			
					OMP (1) (COMM)/1410/2 026	25-08-2026	Shriram Finance Ltd Vs MOHAN SINGH	Manoj Kumar(P),			
					OMP (1) (COMM)/1420/2 026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1) (COMM)/1416/2 026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1) (COMM)/1421/2 026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1) (COMM)/1417/2 026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1) (COMM)/1418/2 026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					Misc DJ/957/2026	31-08-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),			
					CS (COMM)/4/2026	03-01-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.co	24-12-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	CS COMM	CS (COMM)/719/20 26	01-08-2026	Rishi Raj Vs NK Fright Carriers Pvt Ltd	Rajesh Bhatia	9899694578	adv@rajesh.gmail.com	29-07-2026
				OMP (1) (COMM)	OMP (1) (COMM)/1303/2 026	01-08-2026	TSC FINSERV PRIVATE LIMITED Vs RAM S VIP CARS	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	30-07-2026
				CS COMM	CS (COMM)/724/20 26	04-08-2026	CENTRAL BANK OF INDIA Vs ARUN KUMAR PATHAK	AMAR	9863584542	apexlaw261@email.com	30-07-2026

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				CS COMM	CS (COMM)/728/2026	05-08-2026	MS RKG LAMINATES PVT LTD THROUGH ITS DIRECTOR SH RAVINDER GUPTA Vs MS RENU SAHNI	MANOJ KHATRI	9555254789	MANOJKHATRI@GMAIL.COM	31-07-2026
				CC	Counter Claim/41/2026	06-08-2026	JMD Enterprises through AR Mr Ashwani Raina Vs ALUCOPANEL INDUSTRIES	RAKESH	9312308958	RAKADV@GMAIL.COM	29-07-2026
				OMP (COMM)	(D)OMP (COMM.)/1323/2026	(D)07-08-2026	Shriram Finance Ltd Vs LALIT KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/737/2026	08-08-2026	MS SAMRADITYA INDUSTRIES Vs SHRISINGHAL ARV TRADING COMPANY	SIDHANT	8800209109	LAWPARTNERS.SS@GMAIL.COM	08-07-2026
				CS COMM	CS (COMM)/738/2026	08-08-2026	EASTERN BEARINGS PVT LTD Vs MOHD IMRAN	SUNIL SINGH	8800209109	advsunilsinghp@gmail.com	29-07-2026
				CS COMM	CS (COMM)/745/2026	10-08-2026	Ms DENTAL WORLD Vs SOURABH MALIK	SEWA SINGH	9999063760	ADVOCATESEWA SINGH@GMAIL.COM	11-08-2026
				CS COMM	CS (COMM)/757/2026	11-08-2026	VISHAL JAIN Vs TATA AIG GENERAL INSURANCE CO LTD	SHAIENDER KUMAR	9212257887	SHAIENDERKAMRA@GMAIL.COM	03-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1331/2026	(D)11-08-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS	RANJEET	9312578945	ADVVRANJEET@GMAIL.COM	NIL
				CS COMM	CS (COMM)/763/2026	12-08-2026	HARIOM AGGARWAL Vs A K MEHTA cO	MAMTA SARNA	9650941688	SUMITSARNA@GMAIL.COM	13-08-2026
				CS COMM	CS (COMM)/764/2026	12-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs JESSY NAVEEN	GAURAV	9999797229	MALHOTRAGAU RAV1976@YAHOO.COM	16-08-2026
				CS COMM	CS (COMM)/765/2026	12-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs PRANJAL SAIKIA	GAURAV	9999797229	MALHOTRAGAU RAV1976@YAHOO.COM	16-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1332/2026	(D)12-08-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	RANJEET	9312578945	ADVVRANJEET@GMAIL.COM	NIL
				CS COMM	CS (COMM)/766/2026	13-08-2026	KULDEEP SINGH Vs SHWETA JAIN	MOHIT KAPOOR	9999927207	-	12-08-2026
				CS COMM	CS (COMM)/768/2026	13-08-2026	ROHAAN WADHWA Vs WHITE PEARL MARKETING	DHRUV CHAWLA	9815312248	DCLAWOFFICES9408@GMAIL.COM	10-08-2026
				OMP (COMM)	(E)OMP (COMM.)/4/2026	(E)18-08-2026	IDFC FIRST BANK LTD Vs ROUSHAN KUMAR	ANKIT	9560990911	ANKITADV1992@GMAIL.COM	NIL

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				CS COMM	CS (COMM)/783/2026	18-08-2026	SMT CHARANJEET KAUR CHADHA AND ANR Vs BANK OF MAHARASHTRA	KARAN SINGH	9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	09-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1358/2026	18-08-2026	IDFC FIRST BANK LTD Vs MAMTA RAJIV	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1359/2026	18-08-2026	IDFC FIRST BANK LTD Vs SANJU VIJAY	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1360/2026	18-08-2026	IDFC FIRST BANK LTD Vs VINOD SHARMA	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/788/2026	19-08-2026	JITENDER KUMAR Vs LA WISTERIA	ANIL PRUTHI	9811021060	ANILPRUTHI25@HOTMAIL.COM	13-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1361/2026	19-08-2026	Shriram Finance Ltd Vs SANJAY	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1362/2026	19-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI 2557	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1363/2026	19-08-2026	Shriram Finance Ltd Vs MANISH KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1364/2026	19-08-2026	Shriram Finance Ltd Vs ANSHUL RANA	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/789/2026	20-08-2026	STATE BANK OF INDIA Vs KAMLESH	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	03-08-2026
				CS COMM	CS (COMM)/790/2026	20-08-2026	STATE BANK OF INDIA Vs RAVI KUMAR	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	03-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1365/2026	20-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI 9645	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1370/2026	20-08-2026	Shriram Finance Ltd Vs PAWAN YADAV	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1371/2026	20-08-2026	Shriram Finance Ltd Vs SAHABUDIN	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/797/2026	21-08-2026	Trimble Europe BV Vs Vaibhav Aggarwal	ARSHIA BEHL	+91 9810621272	BEHLARSHIA@GMAIL.COM	02-08-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS COMM	CS (COMM)/800/2026	22-08-2026	YOU GINDER SHAH Vs AJAY KUMAR JOG AND ANR	samit kumar	9871897844	savlawassociate@gmail.com	16-08-2026
				CS COMM	CS (COMM)/805/2026	24-08-2026	Bank of Baroda Vs AJAY VERMA	AKSHAY RAI	9650501903	ADVVHUNNYSHARMA.@GMAIL.COM	20-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1397/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs KAWALJEET SINGH	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1398/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs SAURABH MITTAL	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1400/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs NEETU MANCHANDA	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1401/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs RUBY TOMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1402/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs VIKASH NAGAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/825/2026	29-08-2026	Canara Bank Vs Geeta Proprietor of Ms Vaishnavi Engineering Works	SUBHASH JHA	9810840045	skjhaassociates@yahoo.com	24-08-2026
				CS COMM	CS (COMM)/826/2026	29-08-2026	CANARA BANK Vs Ram Saran Proprietor of Ms Shiva Engineering Works	SUBHASH JHA	9810840045	skjhaassociates@yahoo.com	24-08-2026
				CS COMM	CS (COMM)/827/2026	29-08-2026	HDFC BANK LTD Vs MANISH JAI KISHAN	SUBHASH JHA	9810840045	skjhaassociates@yahoo.com	24-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1428/2026	(D)29-08-2026	Shriram Finance Ltd Vs JITENDRA KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1429/2026	(D)29-08-2026	Shriram Finance Ltd Vs DINESH KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1430/2026	(D)29-08-2026	Shriram Finance Ltd Vs GURJEET SINGH	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1431/2026	(D)31-08-2026	AXIS BANK LTD Vs PRATIMA SHARMA	YOGESH	9555343658	YOGESHADV@GMAIL.COM	NIL
				OMP (COMM)	(D)OMP (COMM.)/1432/2026	(D)31-08-2026	AXIS BANK LTD Vs JASVIR KAUR	YOGESH	9555343658	YOGESHADV@GMAIL.COM	NIL

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				OMP (COMM)	(1) OMP (COMM.)/1433/2026	31-08-2026	AXIS BANK LTD Vs YESHVEER DHARAMRAJ	YOGESH	9555343658	YOGESHADV@GMAIL.COM	NIL
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/711/2026	CS (COMM)/711/2026	01-08-2026	M/s SHIV NARESH SPORTS PVT. LTD. Vs M/s SPORTS HUB AND ANR	DEEPAK KUMAR BANSAL	9899951648 9811515015	BANSALASSOCIATESLAWFIRM@GMAIL.COM	22.1.2026
				CS (COMM)/712/2026	CS (COMM)/712/2026	01-08-2026	M/s SHIV NARESH SPORTS PVT LTD Vs M/s SACHIN ENTERPRISES AND ANR	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/722/2026	CS (COMM)/722/2026	03-08-2026	M/s Niraj Intensive and Anesthesia Care Pvt Ltd Vs M/s RRM Services Regd Partnership Firm and Ors	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/743/2026	CS (COMM)/743/2026	10-08-2026	M/s Woodver Coatings Private Limited Vs MAMTA	Rakesh Kumar Sharma	9868040826 9818666198	sharmarakeshadv@gmail.com	12.06.2026
				CS (COMM)/744/2026	CS (COMM)/744/2026	10-08-2026	CENTRAL BANK OF INDIA Vs POOJA FABRICATORS PROP UDAY RAJ	ANJALI NEHRA	9811626201	not provided	12.06.2026
				CS (COMM)/759/2026	CS (COMM)/759/2026	12-08-2026	SIMRANJEET SINGH GROVER Vs KIMBAL PVT LTD AND ORS	GAURAV MITTAL	9911704639	adv.ankit87@yahooa.com	29.05.2024
				CS (COMM)/762/2026	CS (COMM)/762/2026	12-08-2026	S AMRINDER SINGH Vs M/S SNOW FARM FRESH LLP AND ORS	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS (COMM)/767/2026	CS (COMM)/767/2026	13-08-2026	Royal Enterprises Vs Ranjit Singh	R K Sharma	9810379033	rk.shanna.advl@gmail.com	21.07.2026
				CS (COMM)/770/2026	CS (COMM)/770/2026	13-08-2026	SARAOGI SUPER SALES PVT LTD Vs LEELA DEVI KUKREJA	BLJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	04.04.2025
				CS (COMM)/778/2026	CS (COMM)/778/2026	14-08-2026	NEW BHARAT IMPEX THROUGH SPA DEVENDER KUMAR Vs SUPER MARCHE 37 TRADERS LLP and ors	Sanskar Aggarwal	7838837246 9999239545	snblegal.litigation@gmail.com	17.07.2026
				CS (COMM)/779/2026	CS (COMM)/779/2026	17-08-2026	ABHAY SHARMA Vs HARJINDER SINGH				
				CS (COMM)/782/2026	CS (COMM)/782/2026	17-08-2026	CMYK PRINTECH LIMITED Vs M/S COMET ADVERTISING AND ANR				
				CS (COMM)/786/2026	CS (COMM)/786/2026	19-08-2026	M/S R.S. TRADING COMPANY Vs M/S V9D INDUSTRIES PVT LTD AND ORS				
				CS (COMM)/791/2026	CS (COMM)/791/2026	20-08-2026	M/s Vachaspati India Vs M/s Shivalaya Construction Limited				

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/794/2 026	CS (COMM)/794/20 26	20-08-2026	SKINFINTY DERMA PRIVATE LIMITED Vs SAKSHI BABRA				
				CS (COMM)/799/2 026	CS (COMM)/799/20 26	22-08-2026	Vectus Polymers Pvt Ltd Vs BALAJI INDUSTRIES AND ANR				
				CS (COMM)/806/2 026	CS (COMM)/806/20 26	24-08-2026	SATISH KUMAR Vs NARENDRA SINGH SHEKHAWAT				
				CS (COMM)/810/2 026	CS (COMM)/810/20 26	25-08-2026	M/s ZENTECH AUTOMATION AND ANOTHER Vs M/s S.K. ENGINEERS WORKS AND ANOTHER				
				CS (COMM)/818/2 026	CS (COMM)/818/20 26	29-08-2026	HDFC BANK LTD Vs JASMEET KAUR				
				CS (COMM)/819/2 026	CS (COMM)/819/20 26	29-08-2026	HDFC BANK LTD Vs SUNIL KUMAR SHARMA				
				CS (COMM)/820/2 026	CS (COMM)/820/20 26	29-08-2026	HDFC BANK LTD Vs SURENDER KUMAR SHARMA AND ANR				
				CS (COMM)/828/2 026	CS (COMM)/828/20 26	29-08-2026	BANK OF BARODA Vs Om Prakash Pachori				
				CS (COMM)/829/2 026	CS (COMM)/829/20 26	31-08-2026	ADITYA JAIN Vs M/s NSN QUMAX AND OTHERS				
				CS (COMM)/830/2 026	CS (COMM)/830/20 26	31-08-2026	VIPIN BHATIA Vs Freemans Measures Pvt Ltd And Others				
19	VACANT COURT /SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)	714/2026	01-08-2026		AKASH BHATIA	9643101207	asrlegalalliance9@gmail.com	30-07-2026
				CS (COMM)	715/2026	01-08-2026		HIMANSHU DETWAL	8851394488		30-07-2026
				CS (COMM)	736/2026	07-08-2026	Vintage Credit & Leasing Vs. Birendra Kumar singh	Gaurav Malhotra		asrlegalalliance9@gmail.com	01-08-2026
				CS (COMM)	773/2026	07-08-2026	Hariom Aggarwal Vs. Dharamraj Contracts India	Mamta Sarna	8851236921	ams21@gmail.com	31-07-2026
20	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01/SH. PULASTYA PARAMCHALA, DISTRICT JUDGE	NEW DELHI		CS (COMM.)	551/2026	03-08-2026		VIPIN KUMAR SINGH	9811486586, 9811611653	advvipinksingh@gmail.com	01.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
	DISTRICT JUDGE (COMMERCIAL COURT)-01		1	CS (COMM.)	552/2026	03-08-2026		LOKENDER SINGH RATHORE	87505-09178	progressivelawoffice.plo@gmail.com	01.08.2026
			1	OMP (COMM.)	156/2026	04-08-2026		ADITYA LAROIVA AND MRINAL BHARAT RAM		office.suvigyalegal@gmail.com	03.08.2026
			1	CS (COMM.)/	553/2026	04-08-2026		SARVESH BISARIA AND ASSOCIATES	9811111210, 9911205262	sarveshbisaria@yahoo.com	03.08.2026
			1	CS (COMM.)	554/2026	04-08-2026		A.K. ROUT, ALOK ROUT	9999132159	akroutadvocate@gmail.com	03.08.2026
			1	CS (COMM.)	555/2026	04-08-2026		SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	03.08.2026
			1	CS (COMM.)	557/2026	05-08-2026		JITENDRA GARG AND ASSOCIATES	9810197621	jitendragargadv@gmail.com	04.08.2026
			1	OMP (COMM.)	165/2026	06-08-2026		KUSHAL KUMAR, HARSH AHUJA, RISHABH SAXENA, SUYANSH GAUR, AKASHDEEP GUPTA, ARNETHA	7009793548	Rishabh.eruditelegal@gmail.com	05.08.2026
			1	CS (COMM.)/	562/2026	06-08-2026		UDIT MISHRA AND ASSOCIATES	9810513377	advuditmishra@yahoo.com	05.08.2026
			1	CS (COMM.)	563/2026	06-08-2026		DHEERJA GUPTA	9811412191	Dheerajgupta1982@gmail.com	05.08.2026
			1	OMP (COMM.)	(D)192/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvlegal.in	03.08.2026
			1	OMP (COMM.)	(D)193/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvlegal.in	03.08.2026
			1	OMP (COMM.)	(D)194/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvlegal.in	03.08.2026
			1	OMP (COMM.)	(D)195/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvlegal.in	03.08.2026
			1	CS (COMM.)	564/2026	07-08-2026		DEEPA GAUTAM AND CO.	9312292558	advocate.deepa.gupta@gmail.com	06.08.2026
			1	CS (COMM.)	565/2026	07-08-2026		BHARATT FROVERR AND MAHIMA	7827706251	shankardaslegal@gmail.com	06.08.2026

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			1	OMP (COMM.)	169/2026	08.08.2026	MITES LTD VS M/S CHATURVEDI & CONVEYOR ROP[EWAY PVT LTD		9811092221	gsc_dlf@yahoo.co.in	04.08.2026
			1	CS (COMM.)	571/2026	10-08-2026		RAJEEVE AGARWAL AND VIVEK MUNSHI	9810028877, 9313949058	lawyersince@rediffmail.com	17.07.2026
			1	CS (COMM.)	572/2026	11.08.2026	SUPRABHA MITRA V/IQRAR AHMED	SUK SINGHAL, ARCHIT SINGHAL	011-44015959, 47015989, +919599043045	legal@sigmalegal.in	17.06.2026
			1	CS (COMM.)	576/2026	12-08-2026		SURI COMPANY, AND LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	23.07.2026
			1	CS (COMM.)	577/2026	12-08-2026		SURI COMPANY, AND LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	14.07.2026
			1	CS (COMM.)	578/2026	12-08-2026		SURI COMPANY, AND LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	14.07.2026
			1	CS (COMM.)	579/2026	12-08-2026		A.K. ROUT AND ASSOCIATES	9999132159, 9015565892	akroutadvocate@gmail.com	03.08.2026
			1	Ex.COMM Award by Arb. Comm.	120/2026	17-08-2026		ARV CHAMBERS OF LAW	9971680687, 011-41759900	support@arvlawchambers.com	16.07.2026
			1	CS (COMM.)	584/2026	17-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	05.08.2026
			1	CS (COMM.)	585/2026	17-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	05.08.2026
			1	OMP (COMM.)	184/2026	18.08.2026	SUNIL WALIA VS PRAKASH CHAND GOYAL HUF)	BHARAT CHAND BHUSHAN BHAIA	9810155032	bharatbhatia25@yahoo.com	12.08.2026
			1	CS (COMM.)	594/2026	19-08-2026		ANUJ HANDA, SANYA HANDA, SHUBHAM PANDEY AND AYUSH VISHWAKARAMA	9873306067	mail@handaandcompany.in	18.08.2026
			1	CS (COMM.)	595/2026	19-08-2026		HARISH MALIK	7838855710	malik.harish01@gmail.com	18.08.2026
			1	CS (COMM.)	596/2026	19-08-2026		UK SINGHAL, ARCHIT SINGHAL	011-47015959, 47015989, 919599043045	legal@sigmalegal.in	18.08.2026
			1	CS (COMM.)	599/2026	20-08-2026		MS S SOOD AND ASSOCIATES	9811786067	msssoodadvocate@gmail.com	19.08.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	OMP (COMM.)	(1)205/2026	21.08.2026	M/S FLEXIFLOW PLOYMERS LLP V/S CHARAT SANCHAR NIGAM LTD. AND ANR.	SAMAGRA LAW	9654611805	radhalakshmi@samagralaw.com	20.08.2026
			1	CS (COMM.)	611/2026	22-08-2026		JITENDER KUMAR GARG	9810511644	advjiten@yahoo.com	12.08.2026
			1	CS (COMM.)	612/2026	22-08-2026		HARISH MALIK	7838855710	malik.harish01@gmail.com	12.08.2026
			1	OMP (MISC.) (COMM.)	72/2026	24-08-2026		KARRTIK SHARMA	9811027856	tarunsharmalawoffice@yahoo.co.in	22.08.2026
			1	OMP (COMM.)	(1)206/2026	24-08-2026		SHIREEN KHAN, SUSHMA DAS	9599715315	advocateshireen Khan@gmail.com	22.08.2026
			1	CS (COMM.)	624/2026	25.08.2026	VELVET LOFT PVT. LTD. V/S CHELVIES AND HOSPITALITY PVT. LTD	ALOK KUMAR SWETA KADYAN	9990650484	advkumalaroko81o@gmail.com	13.08.2026
			1	CS (COMM.)	627/2026	29.08.2026	LOGISNEXT INDIA PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	04.08.2026
			1	OMP(MISC.) (COMM.)	77/2026	29.08.2026	TATA CAPITAL LIMITED BLACKBERRY OVERSEAS PVT LTD	NACHIKETA VSVIJAY SURI	9999748620	NACHIKETASURI ADVOCATE@GMAIL.COM	21.08.2026
			1	Misc DJ	1291/2026	29.08.2026	FARMART SERVICES PVT VS SIDDHINAYAKERS FLOUR	SONDHI&PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	21.08.2026
			1	OMP(MISC)COMM	78/2026	29.08.2026	JAIDEEP SINGH GOVT OF NCT DELHI AND ORS	SMOHINDER KUMAR MADAN	9868809596	Jusremedium6@gmail.com	21.08.2026
			1	Misc DJ	1293/2026	29.08.2026	URBAN WHOLESALE PVT LTD VS METRO BRANDS LIMITED	SHORESAURABH INDIA GANAGWAR	9810901009	LITIGATION@SANKHLA.IN	21.08.2026
			1	Misc DJ	1292/2026	29.08.2026	SUNDEEP PRESS UNITECH INC	VSK L RAJORA ENGINEERS	8595453305/8505852075	ADV.RAJORA123@GMAIL.COM	21.08.2026
			1	OMP(MISC)COMM	79/2026	29.08.2026	TATA CAPITAL LTD PRIME BIZWORLD PVT LTD AND ORS	NACHIKETA VSVIJAY SURI	9999748620	NACHIKETASURI ADVOCATE@GMAIL.COM	21.08.2026
			1	OMP (COMM.)	(1)212/2026	31-08-2026		VARUN BEDI AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	29.08.2026
			1	OMP (COMM.)	(1)213/2026	31-08-2026		VARUN BEDI AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	29.08.2026

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			1	OMP (COMM.)	(1)214/2026	31-08-2026		VARUN AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	29.08.2026
			1	OMP (COMM.)	(1)215/2026	31-08-2026		MANISH RAGHAV	9873645048	ragavlawefile@gmail.com, manishragav@gmail.com	07.04.2026
			1	CS (COMM.)	628/2026	31-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	29.05.2026
			1	CS (COMM.)	629/2026	31-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	25.08.2026
21	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	550/2026	01-08-2026	MOSAIC MEDIA VENTURES P LTD Vs XPONENTS VENTURES P LTD	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	27.07.2026
			25	CS (COMM)	548/2026	01-08-2026	CRYSTAL PROTECTION LTD Vs Basudev Adak	Sunil Kumar(P),	9818256885	officeofsunilkumaradv@gmail.com	18.07.2026
			25	CS (COMM)	549/2026	01-08-2026	MADHAV COTEX PVT LTD THROUGH ITS ARSH VIKAS KUMAR JAIN Vs DEEPAK AGARWAL PROPRIETOR OF MS NISHKARSH FOAM INDUSTRIES	Neeraj Kumar(P),	8851677496		28.07.2026
			25	CS (COMM)	561/2026	06-08-2026	Metaltech Motor Bodies Pvt Ltd Vs M/S ROLEX ROLL FORMING MACHINERY	PANANT RAO(P),	8750173445	not provided	30.07.2026
			25	CS (COMM)	569/2026	07-08-2026	UNION BANK OF INDIA Vs R NARAYANAN	Manoj Kumar Mishra(P),	9811085046	gupta26a@yahoo.co.in	01.08.2026
			25	CS (COMM)	570/2026	08-08-2026	ARUN KUMAR TANWAR Vs JASVINDER KAUR	Amit Kumar(P),	9958893510		01.07.2026
			25	CS (COMM)	573/2026	11-08-2026	HT MEDIA LTD Vs BLUE BIRD ADVERTISING PVT LTD	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	31.07.2026
			25	CS (COMM)	575/2026	12-08-2026	SUPRABHA MITRA Vs IDN SONS AND ORS	ARCHIT SINGHAL(P),	9599043047	legal@sigmalegal.in	20.07.2026
			25	CS (COMM)	586/2026	17-08-2026	STATE BANK OF INDIA Vs V JACOB	Suchita Dixit(P),	8896932838	not provided	03.08.2026
			25	CS (COMM)	587/2026	17-08-2026	Valvoline Cummins Private Ltd Vs GURUSAMY JEGADEEP PROPRIETOR OF M/S SRI SAI MOTORS	Sahil Sharma(P),	8860030068	wlawlegal@gmail.com	01.08.2026
			25	CS (COMM)	589/2026	18-08-2026	WOODWISE INDIA PVT LTD Vs GREENLAM INDUSTRIES LIMITED	SURYAVRAT DUBEY(P),	9716752820		07.08.2026

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			25	CS (COMM)	598/2026	19-08-2026	New Delhi Television Limited Vs Lakshay Enterprises Private Limited	Angad Singh Dugal(P),	9810129320		04.08.2026
			25	CS (COMM)	597/2026	19-08-2026	KIRAN MEHRA Vs VINOD SALUJA	ANUJ HANDA(P),	not provided	mail@handandcompany.in	08.08.2026
			25	CS (COMM)	600/2026	20-08-2026	Petroleum Parts Supply Pte Ltd Through its Directors Through its SPA Holder Vs Jagson International Limited Through its Directors	Pradeep Kumar Jha(P),	9953133627	not provided	10.08.2026
			25	CS (COMM)	601/2026	20-08-2026	UNION BANK OF INDIA Vs M/s RACHI FASHION AND ORS	Sweete Sood(P),	9811786067		11.08.2026
			25	CS (COMM)	604/2026	21-08-2026	INDIAN BANK ASHOK BHAGWATI ENTERPRISES) Vs (PROPP(P),	MARIMUTHU	9555966566	advpmarimuthu@gmail.com	11.08.2026
			25	CS (COMM)	605/2026	21-08-2026	INDIAN BANK PRATHAM IMPEXP (PROF RAJNI SAINI) Vs (PROPP(P),	MARIMUTHU	9555966566	advpmarimuthu@gmail.com	06.08.2026
			25	CS (COMM)	606/2026	21-08-2026	CANARA BANK SAHIL ANAND PROP M/S KANASHI GLOBAL Vs	Ekant Luthra(P),	8376841313	ekant23@gmail.com	09.08.2026
			25	CS (COMM)	607/2026	21-08-2026	CANARA BANK JYOTI SANSI PROP SANSI GROCERY AND FOODS Vs	Ekant Luthra(P),	8376841313		11.08.2026
			25	CS (COMM)	608/2026	21-08-2026	Hippostores Technology Private Limited Vs UMESH KUMAR THAKUR (PROPRIETOR SHRI LAXMI ENTERPRISES)	Harish Malik(P),	7838855710		11.08.2026
			25	CS (COMM)	609/2026	21-08-2026	M/S C G LOGISTICS PVT LTD Vs SIA SMARTLYNX AIRLINES		9810308483		12.08.2026
			25	CS (COMM)	610/2026	22-08-2026	M/S CMG WORLDWIDE Vs SANTOSH KUMAR SINGH	JITENDER KUMAR GARG ADV(P),	9810511644		12.08.2026
			25	CS (COMM)	618/2026	24-08-2026	RVDK Labourhome Private Limited Vs Arabtec Projects India Private Limited	KESHAV KUMAR(P),	9999626126	keshav.adv1@gmail.com	10.08.2026
			25	CS (COMM)	617/2026	24-08-2026	Param Shubham Vanijya Ltd Vs NITIN KAUSHIK	RANJIT KHATRI(P),	9810659593		31.07.2026
			25	CS (COMM)	616/2026	24-08-2026	HEWEPRO CAPITAL PRIVATE LIMITED AND ANR Vs PMS AIF MARKET AND ANR	Shailen Bhatia(P),	9818558690		31.07.2026
			25	CS (COMM)	623/2026	25-08-2026	PUNJAB NATIONAL BANK Vs MALTI SHARMA	Indra Narain(P),	9311824970	not provided	14.08.2026

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			25	CS (COMM)	622/2026	25-08-2026	GARUDA CONSTRUCTION AND ENGINEERING LTD Vs RAJEEV PANDIT SOLE PROPRIETOR CAPITAL SALES AND MARKETING	Ajay Kumar(P),	7683058103	tanaychaube@gmail.com	01.08.2026
			25	CS (COMM)	621/2026	25-08-2026	Hippostores Technology Private Limited Vs VINOD CHAUDHARY (PROPRIETOR M/S PURWANCHAL TRADERS)	Harish Malik(P),	7838855710	Malik.harish01@gmail.com	10.08.2026
			25	CS (COMM)	626/2026	29-08-2026	Adeera Packaging Private Limited Vs BALJIT SINGH SODHI (PROP OF MAX AD N PRINT WORLD)	DIPANSHU CHUGH(P),	9953569992	Adv.dipanshu@gmail.com	11.08.2026
			25	CS (COMM)	625/2026	29-08-2026	M/S SOM FRAGRANCES PVT LTD AND ORS Vs ABHISHEK JAIN AND ANR	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	28.07.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/547/2026	01-08-2026	AIS CONSUMER GLASS SOLUTIONS LTD VS BHARAAT WIN SOLUTIONS AND ANR	Rajdeep Rao(P),	9300420093	rajdeepsinghrao@gmail.com	17-04-2026
			20	SUIT FOR RECOVERY	CS (COMM)/546/2026	01-08-2026	NEXT RADIO LTD VS HERITAGE INFRASPACE (INDIA) LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	23-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/544/2026	01-08-2026	HT MEDIA LTD VS MARIOX SOFTWARE PVT LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	23-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/545/2026	01-08-2026	MOSAIC MEDIA VENTURES PVT LTD VS METHODHUB SOFTWARE LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	27-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/155/2026	03-08-2026	UNION OF INDIA VS AMIT ENGINEERS	Pradip Sharma(P),	9891793928	advocatepradeep8585@gmail.com	31-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/160/2026	05-08-2026	ORIENT CRAFT LTD VS INNOVISION LIMITED	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.com	01-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/161/2026	05-08-2026	ORIENT CRAFTS LIMITED VS INNOVISION LTD	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.com	01-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/159/2026	05-08-2026	ORIENT CRAFTS LIMITED VS INNOVISION LTD	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.com	03-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/158/2026	05-08-2026	ANUSHKA VASANT KHOT VS HERO FINCORP LTD AND ANR	bhagwan jha(P),	9899184570	advobsrathore@yahoo.com	03-08-2026
			20	SUIT FOR RECOVERY	CS (COMM)/559/2026	06-08-2026	MS SPIRITED LABELS PVT LTD VS GRANO BEVERAGES PVT LTD	SAKSHAY BHAMBRI(P),	NOT AVAILABLE	NOT AVAILABLE	06-03-2026
			20	SUIT FOR RECOVERY	CS (COMM)/560/2026	06-08-2026	PIPE AND SECTION PVT LTD VS SAMOO ENGINEERING INDIA PVT LTD	Vikas Garg(P),	9911443138	NOT AVAILABLE	28-05-2026

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			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/166/2026	06-08-2026	VIREN TELECOM PVT LTD AND ORS VS MONEYWISE FINANCIAL PVT LTD	Komal Kinger(P),	9560592068	komalg800@gmail.com	03-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/567/2026	07-08-2026	UNION BANK OF INDIA VS REKHA RANI	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	08-06-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/566/2026	07-08-2026	UNION BANK OF INDIA VS RAJINDER SHARMA	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	08-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/175/2026	10-08-2026	PNR MOTORS VS AXALTA COATING SYSTEM INDIA PVT LTD	Rohan Chawla(P),	9717123818	rohanchawla13@gmail.com	07-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/176/2026	11-08-2026	CHANDRA MOHAN KATHURIA AND ANR VS MONEYWISE SERVICES LIMITED	Abhishek Kumar(P),	9811074290	adviceclaw2@gmail.com	07-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/574/2026	11-08-2026	MS SOM FRAGRANCES PVT LTD AND ORS VS MS AKSFA INDUSTRIES PRIVATE LIMITED	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	29-06-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/581/2026	12-08-2026	DEUTSCHE BANK AG VS MR GAJRAM SINGH	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	23-07-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/580/2026	12-08-2026	SAHAJ DEEP SINGH SANDHU VS JOHN DOE ASHOK KUMAR AND ORS	Anant Aditya Patro(P),	9650681599	NOT AVAILABLE	04-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/179/2026	13-08-2026	KRISHAN PAL SINGH VS JM FINANCIAL SERVICES LTD	Abhay Chitravanshi(P),	NOT AVAILABLE	NOT AVAILABLE	06-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/181/2026	13-08-2026	ABEC EXHIBITIONS AND CONFERENCES PVT LTD VS EASY TRIP PLANNERS LIMITED	GOURAV PRASAD(P),	NOT AVAILABLE	NOT AVAILABLE	07-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/180/2026	13-08-2026	MS VISHWA BHUMI TECHNOLOGIES VS VIZIANAGRAM PVT LTD	Ramesh Babu(P),	9136779744	ramesh.babu9744@gmail.com	07-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/588/2026	17-08-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS ANURADHA	Harish Malik(P),	7838855710	malik.harish01@gmail.com	10-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/185/2026	18-08-2026	ADARSH BEHL VS MONEYWISE FINANCIAL SERVICES PVT LTD	VARDDAN SUMAN(P),	NOT AVAILABLE	NOT AVAILABLE	12-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/186/2026	18-08-2026	DEBASHISHA CHAUDHARY VS RAM ANUGRAH NARAYAN	BRJESH KUMAR SINGH(P),	8090804904	BRJESHCLC@GMAIL.COM	07-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/590/2026	19-08-2026	UNION BANK OF INDIA VS JAGDISH KUMAR	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	08-06-2026

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			20	SUIT FOR RECOVERY	FORCS (COMM)/592/2026	19-08-2026	PALLAVI BAJAJ VS VINOD SALUJA	ANUJ HANDA(P),	9873306067	NOT AVAILABLE	28-07-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/591/2026	19-08-2026	LACOSTE SAS VS ASHOK KUMAR	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	07-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/593/2026	19-08-2026	MS SWITCHGEARS LTD VS RAMAN PREET KAUR AND ANR	MEXShailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	12-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/603/2026	21-08-2026	MEDIKART HEALTHCARE SYSTEMS LIMITED VS ROHIT MEDICAL SYSTEMS PRIVATE LIMITED	SHRIHAR TRIPATHI(P),	9548888420	advocate.shrihar@gmail.com	08-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/602/2026	21-08-2026	INDIAN BANK GAURAV SAINI	VS MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	06-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/613/2026	22-08-2026	INSECTICIDE (INDIA) LTD VS RAJ KUMAR	BINAY SHAKER TIWARI(P),	NOT AVAILABLE	NOT AVAILABLE	17-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/187/2026	22-08-2026	UNION OF INDIA VS MB RUBBER PVT LTD	Jyoti Advocate(P),	9716978896	DEEP_KISHORE89@YAHOO.CO.IN	19-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/614/2026	22-08-2026	STATE BANK OF INDIA VS SURAJ SINGH	AMIT SINGH(P),	891149413	adv.choudharyamit@gmail.com	04-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/615/2026	22-08-2026	STATE BANK OF INDIA VS DALBEER SO SUBE	AMIT SINGH(P),	891149413	adv.choudharyamit@gmail.com	04-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/189/2026	24-08-2026	RAJESH KUMAR SHARMA VS KOTAKRAHEJA LTD	JATIN RAHEJA(P),	9953283177	NOT AVAILABLE	21-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/620/2026	24-08-2026	ANI MEDIA PVT LTD VS HINDUSTANI REPORTER (YOUTUBE CHANNEL) AND ANR	Sidhant Kumar(P),	9873047772	sidhant@sidhantkumar.net	19-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/619/2026	24-08-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS PRIYAWARAT GARG	Harish Malik(P),	7838855710	malik.harish01@gmail.com	18-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/191/2026	25-08-2026	JAUHARI PRINTERS PVT LTD AND ORS VS SIEMENS FINANCIAL SERVICES PVT LTD	Piyush Sharma(P),	9560914949	piyushsharma3933@gmail.com	22-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/632/2026	31-08-2026	STATE BANK OF INDIA VS GANESH M	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	20-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/194/2026	31-08-2026	MONOJ KUMAR VS IDFC FIRST BANK LIMITED	Ravi Kumar(P),	9891164680	chaudharyravikumar304@gmail.com	25-08-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/630/2026	31-08-2026	SHYAM SPECTRA PVT LTD VS STAYABODE VENTURES PVT LTD AND ORS	Surendra Kumar(P),	9990416778	Surendramali88@gmail.com	10-08-2026
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/439/2026	46238	Trustshield technology Pvt Ltd Vs Prachi Telecom	NANDKISHORE(P),	9582869064	Not on record	31.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/445/2026	46240	MINDLOOM CREATIONS LLP Vs GLAMANAND ENTERTAINMENT PVT LTD	PARDEEP KUMAR MANDAL(P),	9953235339	nitin@lexlabs.xyz	29.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/444/2026	46240	Ms Same Air Systems Through Its Partner Vs Shivay Projects Solution Pvt Ltd Through Its Partner Director	AMIT MISHRA(P),	9990175338	amitm8573@gmail.com	17.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/446/2026	46240	OHN INFRASTRUCTURE PRIVATE LIMITED Vs TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	amarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	Not filed
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/450/2026	46244	RESSEAUX TECH PVT LTD Vs TIMEZ CARE SERVICES PVT LTD ORS	Aasheesh Gupta(P),	Not on record	kgconsorslp@gmail.com	06.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/451/2026	46245	Ms Ajay Paints Hardware Store Vs Ms Nav Metals	Dharamdev Singh(P),	7428280795	jouharadeeb228@gmail.com	13.01.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/455/2026	46246	Ms Digilab Bio Analytical Instruments Pvt Ltd Vs Ms Medinza Biotech	Anupam Dwivedi(P),	9891629964	anupamadvc@gmail.com	05.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/457/2026	46248	STATE BANK OF INDIA Vs Ganesh Pandurang Gandarde	Navruti ojha(P),	8376043196	navrutyagi2gmail.com	06.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/462/2026	46252	Sagar Ratna Restaurants Private Limited Vs AGARWAL HOTEL AND RESTAURANTS	AMAN VASISTH(P),	8233119499	vashisth.lex@gmail.com	14.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/470/2026	46253	VIRENDER KUMAR SHANTI DEVELOPERS	Pea Pankaj(P),	9810024127	pankaj24127@yahoo.com	13.02.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/469/2026	46253	Principle Security and Allied Services Ltd Vs Dynamic Aura LLP	DR BIRANCHI KUMAR DASH(P),	9810180465	drbkdash@gmail.com	11.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/474/2026	46255	Rohde and Schwarz India Private Limited Vs Hospital Designers and Developers India Private Limited	Awanish Srivastava(P),	987333448	awanish@nakslaw.com	08.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/473/2026	46255	Veerji Restaurant Private Limited Vs Mr Chirag	Bindra Rana(P),	9818202368	litigation@ssrana.com	13.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/478/2026	46258	M S OFB Tech Ltd Vs M S SUPERIOR ENTERPRISES	Sameer Abhyankar(P),	9953328394	contact@innovatvslaw.in	21.08.2026

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	5, New Court Block-I	Commercial	CS (COMM)/465/2026	18.08.2026	APPY PIE LLP VS MONGO DB INC	VS RAJ KUMAR	9958031223	RAJAADVOCATE1985@GMAIL.COM	13.08.2026
			6, New Court Block-I	Commercial	CS (COMM)/471/2026	19.08.2026	AYUDHI LAL MANDAL VS SELATO HOMES & ORS	NISHANT GAUR	9893762825	GKLAWFIRM37@GMAIL.COM	18.08.2026
	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		NIL								
25	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/441/2026	04-08-2026	devki devi foundation Vs QAMRUN NISA	SIMRAN MALIK	9810117154	sanjeev.saraswat@questlegalpartners.com	46238
			17, New Court Block-I	Commercial	CS (COMM)/458/2026	14-08-2026	Delta Lights Vs Ravi Mishra	JASMINE DETWANI	9910632676	NOT PROVIDED	46210
			17, New Court Block-I	Commercial	CS (COMM)/459/2026	17-08-2026	STATE BANK OF INDIA Vs USHA DEVI W/OBHARDWAJ LATE RAKESH KUMAR LEGAL REPRESENTATIVE OF LATE RAKESH KUMAR	RANI BHARDWAJ	8010110831	rbhardwajassociates@gmail.com	46220
			17, New Court Block-I	Commercial	CS (COMM)/460/2026	17-08-2026	STATE BANK OF INDIA Vs SANTRA	RANI BHARDWAJ	8010110831	rbhardwajassociates@gmail.com	46220
			17, New Court Block-I	Commercial	CS (COMM)/463/2026	18-08-2026	GS1 INDIA Subdivisions Media Inc. and Ors (TM)	Aditya Gupta	9958158982	office@ira.law; aditya@ira.law	46246
			17, New Court Block-I	Commercial	CS (COMM)/464/2026	18-08-2026	M/S. ANNIKAM/INFRABUILDCON LLP Vs M/S. VIVAAN CONTECH INDIA PVT. LTD. AND ANR.	AMAN SHARMA	8745810324	office@delhiawchambers.in	46205
			17, New Court Block-I	Commercial	CS (COMM)/476/2026	22-08-2026	RAHUL GUPTA VS LANCER FOOD PRODUCTS	Akash Kumar	7827488988	rishanagarwalaadvocate@gmail.com	46238
			17, New Court Block-I	Commercial	CS (COMM)/481/2026	25-08-2026	SAVALIYA RAMESHBHAI POPATBHAI TRADING AS VISBY INDIA AND ANR. Vs ASHOK KUMAR AND ORS.	Prabhu Tandon	87509 05558	litigation@ashwathhlegal.com	46255
			17, New Court Block-I	Commercial	CS (COMM)/487/2026	31-08-2026	PRADEEP KANODIA Vs Truepalate Cafe P Ltd	TANISHA VERMA	9810283700	NOT PROVIDED	46246
			17, New Court Block-I	Commercial	CS (COMM)/488/2026	31-08-2026	VIDUR KANODIA Vs Truepalate Cafe P Ltd	TANISHA VERMA	9810283700	NOT PROVIDED	46246
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/442/2026	46238	ADITYA GUPTA Vs M/ MEME CHAT PVT LTD AND ORS	SAKBAR TAJ(P),	8419073305	advocatepraveen@gmail.com	18.11.2025 (02 court fees) and 13.05.2025 (01 court fees)
			29, New Court Block-II	Commercial	CS (COMM)/447/2026	46241	JK OIL INDUSTRIES Vs VASU AGRO TECH AND ORS	Shravan Bansal(P),	9910888645	unitedmark@unitedmarkdandunited.com	04.08.2026

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			29, New Court Block-II	Commercial	CS (COMM)/448/2026	46241	CANARA BANK Vs M/S ONLY PET FOODS SHOP	9015580017	adv.riyaseth@gmail.com	31.07.2026
			29, New Court Block-II	Commercial	ARB A(COMM)/3/2026	46242	M/S GAMUT BUILDCON PVT LTD Vs M/S MAHIMA PRODUCTION LTD	9811941941	advoshekhargmail.com	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/452/2026	46246	CANARA BANK Vs MADHUBALA	9873413937	advrenuanand@gmail.com	08.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/453/2026	46246	M/S WESOURCE Vs MOHAN BAHADUR SAXENA AND ANR	8447789392	ranjanvishal@gmail.com	27.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/468/2026	46253	AMIT SAXENA Vs KOTAK MAHINDRA BANK	982832079, 8800708830	Advvikram01@gmail.com	11.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/477/2026	46256	M/S SRIYUG PRINT PRODUCTION Vs AMBUJ HOTEL AND REAL ESTATE PRIVATE LIMITED	9599766668	info.mglawchambers@gmail.com	19.08.2026 and 20.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/482/2026	46259	VEERJI RESTAURANT PRIVATE LIMITED Vs SHALU (PROP OF SWARNA ENTERPRISES)	9818202368	litigation@ssrana.com	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/485/2026	46259	AARK PHARMACEUTICALS Vs AKHILESH TRIPATHI	9991119392	passandassociates@gmail.com	29.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/486/2026	46259	ANKUR AGGARWAL AND ANR Vs M/S SHELTER CARE (INDIA) PVT LTD	9999133644	pinnaclelawofficial@gmail.com	09.03.2021
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS (COMM)/654/2026	CS (COMM)/654/2026	03-08-2026	M/s IFCI VENTURE CAPITAL FUNDS LTD Vs PJS CONSTRUCTIONS PRIVATE LIMITED	9717387978	advsheepali@gmail.com	24.07.2026
				CS (COMM)/657/2026	CS (COMM)/657/2026	04-08-2026	LALIT ART STUDIO PVT LTD Vs MCHOUDHARY(P), PRODUCTUIONS	7840017777	OFFICEOFCHAO DHARY@GMAIL.COM	29.07.2026
				CS (COMM)/665/2026	CS (COMM)/665/2026	06-08-2026	CANARA BANK Vs AHTESHAM HUSSAIN	9279701292	FAHADADVOCATEKHAN@GMAIL.COM	01.08.2026
				CS (COMM)/676/2026	CS (COMM)/676/2026	08-08-2026	PUNJAB NATIONAL BANK Vs FARHA	9711785812	SARVJEETYADAV08@YAHOO.COM	28.07.2026
				CS (COMM)/679/2026	CS (COMM)/679/2026	10-08-2026	LALA RAM VERMA Vs MOHIT BHIDURI	9971547353	CHAMBERASHIMDHAR@GMAIL.COM	27.07.2026

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				CS (COMM)/678/2026	CS (COMM)/678/2026	10-08-2026	Punjab National Bank Vs Dharam Vir	Mukesh Pushpam(P),	8285926521	PUSHPAMMUKE SH@GMAIL.COM	05.08.2026
				CS (COMM)/687/2026	CS (COMM)/687/2026	12-08-2026	TEZZKART SERVICES PVT LTD Vs OTB STRATTEGY PRIVATE LIMITED	Mohit Yadav(P),	9711940952	MOHITRV27@GMAIL.COM	28.07.2026
				CS (COMM)/694/2026	CS (COMM)/694/2026	14-08-2026	ABHISHEK GARG SOLE PROPRIETOR OF MSGUPTA ALLURA INTERNATIONAL Vs SH WAJID HUSSAIN SOLE PROPRIETOR OF MS SUPER CLACS AND	RISHABH AGARWAL(P),	8586834657	RISHABHGUPTA.LAWYER@GMAIL.COM	11.08.2026
				CS (COMM)/693/2026	CS (COMM)/693/2026	14-08-2026	MS MEYERAPOORV HOUSEWARES INDIA PRIVATE LIMITED Vs EXCEL INDIA ENTERPRISES	AGARWAL(P),	NA	APOORV@ASULAWOFFICE.COM	13.08.2026
				CS (COMM)/702/2026	CS (COMM)/702/2026	18-08-2026	SUN EVENT AND PRODUCTION COMPANY Vs DISRUPTIVE HEALTH SOLUTIONS PVT LTD AND ANR	LALIT SHARMA	9310510540	AJAYKAUSHIKV@GMAIL.COM	27.07.2026
				CS (COMM)/710/2026	CS (COMM)/710/2026	19-08-2026	R D SALES Vs RAJEEV DHINGRA	Uday Seth(P),	9718680536	ADVUDAYSETH@GMAIL.COM	18.07.2026
				CS (COMM)/714/2026	CS (COMM)/714/2026	20-08-2026	BAJAJ CAPITAL LIMITED Vs PANKAJ GIRI	Nimish Sharma(P),	9654446681	NIMISH.SHARMA@CVASSOCIATES.IN	17.08.2026
				CS (COMM)/740/2026	CS (COMM)/740/2026	25-08-2026	M/s AL-HASSAN OVERSEAS PVT LTD Vs PARAMOUNT FRUIT AND ORS	Azra Rehman(P),	9899632950	rehman.azra2l@gmail.com	21.08.2026
				CS (COMM)/739/2026	CS (COMM)/739/2026	25-08-2026	M/s AL-HASSAN OVERSEAS PVT LTD Vs NBG EXOTICA PRIVATE LIMITED AND ANR	Azra Rehman(P),	9899632950	rehman.azra2l@gmail.com	18.08.2026
				CS (COMM)/745/2026	CS (COMM)/745/2026	29-08-2026	ABHAY SHARMA Vs MANISH	SANJAY SEHGAL(P),	9873479585	ssclawfirm@gmail.com	21.08.2026
				CS (COMM)/750/2026	CS (COMM)/750/2026	31-08-2026	HETTICH INDIA PVT LTD Vs SHREE LAXMI NARAYANA TIMBER PLYWOOD AND ORS	TRUPAM KUMARI(P),	9910721966	N/A	06.07.2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/664/2026	06.08.2026	ASHWANI THAPAR Vs MS SARASWATI PRINTERS AND ORS	rajendra yadav(P),	9312046733	YADAVRAZEN@GMAIL.COM	04.08.2026
					CS (COMM)/683/2026	10.08.2026	ELEGANCE SERVICES PVT. LTD. AND ANR. Vs RJ BRANDS LLC	ANSHUMAN(P),	9911373783	INFO@MARKSHIELD.IN	06.08.2026
					CS (COMM)/685/2026	11.08.2026	NEUTECH Vs SMART PLANET IT SOLUTIONS PVT. LTD.	RAGHAV SAROOP(P),	9968654284	N/A	27.07.2026
					CS (COMM)/689/2026	12.08.2026	POONAM Vs SHIVA TEXFABS LIMITED AND ORS.	Vikas Sharma(P),	9999010507	N/A	15.07.2026

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					CS (COMM)/696/2026	17.08.2026	APAV INDUSTRIES PVT. LTD. Vs IGNYS Electricals	Avnish Tyagi(P),	9811035212	TYAGIASSOCIATES@GMAIL.COM	13.05.2026
					CS (COMM)/709/2026	19.08.2026	BANK OF INDIA Vs MARUTI TRADERS	AMOD KUMAR MISHRA(P),	8299202501	N/A	21.07.2026
					CS (COMM)/721/2026	21.08.2026	CANARA BANK Vs JANAK SINGH	AMIT SINGH(P),	7838773507	AMIT.ADVOCATE13@GMAIL.COM	17.08.2026
					CS (COMM)/733/2026	24.08.2026	BEACON INTERNATIONAL WELKINZONE INDIA PVT LTD	ARYAMN Vs YADAV(P),	9810847250	ADVMUKESH.YADAV@GMAIL.COM	21.03.2026
					CS (COMM)/752/2026	31.08.2026	PATANJALI FOODS LTD. Vs Sohan Lal Ahir and Anr	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	25.08.2026
					CS (COMM)/585/2026	10.07.2026	SACH SERVICES PVT. LTD. Vs ABRASIVES INDIA THROUGH ITS PROPRIETOR MS SALAKKA SHALINI DEVI	GURPREET SINGH Vs SACHDEVA	9910850147	SACHDEVA.GURPREET@YAHOO.COM	01.07.2026
					CS (COMM)/597/2026	14.07.2026	CAMBRIDGE UNIVERSITY PRESS AND ASSESSMENT INDIA PVT LTD Vs ZUBAIR MAKEEN SONS PVT. LTD.	PRATIMA MALIK	9958378565	SK@ASSOCIATES.IN.INFO@SPSASOCIATES.IN	13.07.2026
					CS (COMM)/608/2026	16.07.2026	M/S EUREKA POLY PRODUCTS PVT. LTD. Vs MS VAALVE BATHWARE INDIA LIMITED AND OTHERS	ANANT RAO	9999421467	ANANTYADAV555@GMAIL.COM	N/A
					CS (COMM)/621/2026	21.07.2026	ORBIT TECHSOL INDIA PRIVATE LIMITED Vs CSC E GOVERNANCE SERVICES INDIA LIMITED	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS.COM	04.06.2026
					CS (COMM)/628/2026	23.07.2026	KIRLOSKAR PROPRIETARY LTD. Vs M/s EXCEL POWER SERVICE AND ANR.	HARI RAM Vs SHARMA	9810040036	N/A	18.07.2026
					CS (COMM)/630/2026	24.07.2026	SHAMBHU GUPTA Vs MONIQUE PHARMACEUTICALS PVT. LTD.	ANKIT KUMAR	9015505737	ADV.AANKITARYA@GMAIL.COM	13.07.2026
					CS (COMM)/636/2026	27.07.2026	GYASI RAM Vs M/S A D ENTERPRISES	RAVINDER SINGH NAGAR	9312278469	SANDHYA.NAGAR28@GMAIL.COM	06.07.2026
					CS (COMM)/641/2026	29.07.2026	DRHARORS AESTHETICS PRIVATE LIMITED Vs RITU MEHTA	APOORV Vs AGARWAL	8420524375	APPOORV@ASVLA WOFCIES.COM	22.07.2026
					CS (COMM)/645/2026	30.07.2026	M/S S.D.A. PRINT AND PACK Vs M/S XOWCHAUHAN BOOKS PVT. LTD.	DIWAN SINGH Vs CHAUHAN	9810274088	DIWAKALI1990@GMAIL.COM	24.07.2026
					CS (COMM)/647/2026	31.07.2026	DIGIT COMPUTERS PRIVATE LIMITED Vs ACS SOLUTIONS	SANJEEV Vs DUGGAL	9810061057	SDUGGALADVOCATE@GMAIL.COM	22.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS(COMM) 651/2026	01.08.2026	UNION BANK OF INDIA V/S FARHANA	DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	01.08.2026
					CS(COMM) 658/2026	04.08.2026	MEHWASH V/S LUER VESTURES PVT. LTD.	K.S. ARYA & ASSOCIATED	9312440902	ksarya.associates@gmail.com	04.08.2026
					CS(COMM) 663/2026	05.08.2026	UNION BANK OF INDIA V/S ROBIN JAISWAL	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	05.08.2026
					CS(COMM) 674/2026	08.08.2026	3S TEMPLE PROJECTS PVT. LTD. V/S ANUPAM INFRACON	RAI & RAI PARTNERS	9810814548	attorneylbrai@gmail.com	08.08.2026
					CS(COMM) 675/2026	08.08.2026	M/S AKCONS INFRASTRUCTURE PVT. LTD. V/S V.K. AGGARWAL	RAJAT SEHGAL	9999550282	rajat@atharvachambers.com	08.08.2026
					CS(COMM) 692/2026	13.08.2026	BALLIMARAN NAHARI V/S MUGHLAI BALLIMARAN	Fareha Khursheed & Assoc.]	8791111632	Ajurislaw46@gmail.com	13.08.2026
					CS(COMM) 704/2026	18.08.2026	HALDIRAM SNACS FOOD PVT. LTD. V/S G P FOODS	MO;HAMMAD BILAL	95998186881	M25BILALimYAHOO.COM	18.08.2026
					CS(COMM) 711/2026	19.08.2026	RAFIYA NOOR V/S AQUAXA ENTERTAINMENT PVT. LTD.	M. HASIBUDDIN	9810468429	m. h. n. associates@jmail.com	19.08.2026
					CS (COMM) 715/2026	20.08.2026	NIKE INNOVATE C.V V/S XXXXXXXX	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	20.08.2026
					CS(COMM) 744/2026	29.08.2026	CHAOS SOFTWARE GMBH V/S DIXXXXXX	MS. AARSHIA BEHL	9818061242	aarshia@sakrisahnaassociates.com	29.08.2026
					CS(COMM) 747/2026	31.08.2026	MD NAUSHAD ALAM V/S JAI KISHAN KUMAR	SAURABH KUMAR PANDEY	6201970125	legalopinio@gmail.com	31.08.2026
					CS(COMM) 749/2026	31.08.2026	SHAHBUDIN TRADING AS Z S BIDI WORKS VS/ NADEEM AHMAD	SAHIL GUPTA	9873262006	Admin@raguellaw.com	31.08.2026
31	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/650/2026	01.08.2026	PUNJAB NATIONAL BANK Vs SURESH LAL PROPRIETOR OF M/S ROYAL CONSTRUCTION	Sarvjeet Yadav(P)	9711785812	sarvjeetyadavo8@yahoo.com	28.07.2026
				COMMERCIAL SUIT	CS (COMM)/652/2026	01.08.2026	Union Bank of India Vs Sehrad	ALKAL MISHRA(P),	9711343590	advocateshyamjha@gmail.com	28.07.2026
				COMMERCIAL SUIT	CS (COMM)/653/2026	01.08.2026	MS/ ALASKA RUBBERS PVT LTD Vs M/S ARORA ENTERPRISES	Ashish Makhija(P)	9252784245	assistance.pragmaticlitfirm@gmail.com	20.05.2026

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				EXECUTION PETITION	EXECUTION (COMM)/239/2026	03.08.2026	SHYAM SUNDAR PARVEEN BUDHRAJANI AND ANR Vs M/S RASIK PRODUCTS PVT LTD	9811284948	vijayzaver25@gmail.com	07.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/241/2026	04.08.2026	CHETNA GUPTA Vs Arav Kapoor(P), KARVY REALTY (INDIA) LTD	9868790800	shekharguptaadvo cate@gmail.com	07.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/244/2026	05.08.2026	MANMOHAN SINGH BHAGNIHAL Vs Singh(P), RAJENDRA SINGH	Ram Mohan 9999678001	s.r.m.legallawfirm@gmail.com	15.07.2026
				MISC. APPLICATION	Misc DJ/943/2026	05.08.2026	M/s Unique Collections India Pvt Ltd Vs Ashok Kumar Maurya	MANOJ KUMAR SINGH(P), 9818331266	milindbhardwaj610@gmail.com	30.04.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/119/2026	06.08.2026	HDB FINANCIAL SERVICES LIMITED Vs Tahir	DINESH JAIN(P), 8376049807	amarnathrbcb@yahoo.com	17.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/245/2026	07.08.2026	SUDHIR SINGHAL Vs Akshit M/S RAMDA THOMSON TECHNOLOGIES AND ORS	9354707454	damanyadav506@gmail.com	27.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/150/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUBRATA CHAKRABORTY	Sandeep Malik(P), 9861959101	smalegalconsultants@gmail.com	13.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/20/2026	07.08.2026	G4S Secure Solution (India) Pvt Ltd Vs M/s Bahl(P), Daoji Agro Pvt Ltd	EKLAVYA (P), 9891122330	eklavya@bna law.in	31.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/151/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUSHIL BAGAL	Sandeep Malik(P), 9861959101	smalegalconsultants@gmail.com	13.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/149/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SANJOY ROY	Sandeep Malik(P), 9861959101	smalegalconsultants@gmail.com	13.05.2026
				COMMERCIAL SUIT	CS (COMM)/682/2026	10.08.2026	AFZAL AHMED Vs AMAN SINGH ALIAS AMANDEEP SINGH	Sonu Vivek(P), 9811676571	muqeeem.adv@gmail.com	31.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/22/2026	12.08.2026	Johnson Controls Hitachi Air Conditioning India Ltd Vs M/s Mahamaya Infrastructure Private Limited	Praveen Mahajan(P), 9810620827	advocatamahajan27@gmail.com	22.07.2026
				MISC. APPLICATION	Misc DJ/983/2026	12.08.2026	NIKUM ENERGY CONTROL PVT LTD Vs ELEN T ELECTRONICS PVT LTD	Arvind Kumar(P), 9958847644	not provided	10.07.2026
				COMMERCIAL SUIT	CS (COMM)/695/2026	14.08.2026	State Bank of India Vs Mr Sandeep Singh Shekhawat	Suchita Dixit(P), 8896932838	agnihotrisuchita@gmail.com	12.08.2026
				COMMERCIAL SUIT	CS (COMM)/703/2026	18.08.2026	JK TYRE INDUSTRIES LTD Vs M/S RMAG ENGINEERING PVT LTD	Varun Sikka(P), 9810777375	varunsikka.adv@gmail.com	07.08.2026

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				COMMERCIAL SUIT	CS (COMM)/713/2026	20.08.2026	UNION BANK OF INDIA Vs BRAHM SINGH	Sunil Choudhary(P),	9540009991	advlalit5700@gmail.com	05.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/159/2026	20.08.2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs UDAY PARTAP SINGH	RIT ARORA(P),	7838737001	ritarora91@gmail.com	07.04.2026
				COMMERCIAL SUIT	CS (COMM)/762/2026	29.08.2026	ROYAL ENTERPRISES Vs R P FASHION	Dharmender Bhasin(P),	9136611511	advodharam@gmail.com	22.08.2026
				COMMERCIAL SUIT	CS (COMM)/770/2026	29.08.2026	Radhika Construction And Proprietorship Proprietor Fakir Chand Sharma Vs SERIEN SPACES PVT LTD Through the	RAJEEV LOCHAN MISHRA(P),	9213163188	advocatepc76@gmail.com	24.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/179/2026	29.08.2026	PIRAMAL FINANCE LIMITED Vs ASLAM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	18.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/178/2026	31.08.2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs KIRAN VEDI	RIT ARORA(P),	7838737001	ritarora91@gmail.com	07.04.2026
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/655/2026	03-08-2026	REVCOM SOLUTIONS Vs BMK Hospitality Services Private Limited	SOHAM KUMAR	9818350561	prarthana@sandvpartners.com	10-07-2026
				Commercial Suit	CS (COMM)/661/2026	04-08-2026	SH AMOGH SACHDEV Vs SH ARUN TS	HARSH GOYAL	95370686868	goyal.harsh345@gmail.com	14-07-2026
				Commercial Suit	CS (COMM)/666/2026	06-08-2026	AVANTIKA JAUHARY Vs RAJENDRA COLORBAR COSMETICS YADAV PVT LTD THROUGH ITS ASSOCIATES DIRECTORS	RAJENDRA &	9899818155	samir@lmodienterprise.com	04-08-2026
				Commercial Suit	CS (COMM)/684/2026	10-08-2026	BIMLA DEVI Vs MOHIT BHIDURI	ASHIM SHRIDHAR	9971547353	chamberashimshridhar@gmail.com	24-07-2026
				Commercial Suit	CS (COMM)/697/2026	17-08-2026	DASSAULT SYSTEMS SOLID WORKS CORPORATION Vs xxxxxxxxxxxx	Swastik Bisarya	0120-4059300	swastik@anandanandand.com	29-07-2026

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				Commercial Suit	CS (COMM)/698/2026	17-08-2026	CARANA BANK AMNAN KHAN Vs	FAHAD KHAN	921971292	fahadadvocatekhan@gmail.com	01-08-2026
				Commercial Suit	CS (COMM)/699/2026	17-08-2026	Union Bank of India Vs Kundan Rai	DHANANJAY KUMAR	9312872882	advocateshyanjha@gmail.com	28-07-2026
				Commercial Suit	CS (COMM)/701/2026	18-08-2026	IFCI Venture Capital Funds Ltd Vs M/S BHAGUALAXMI FERRO ALLOYS PRIVATE LIMITED AND ORS	VISHAL	9520364726	adv.vishalmehra2809@gmail.com	27-03-2026
				Commercial Suit	CS (COMM)/705/2026	18-08-2026	OMAXE CHANDIHARH DEVELOPERS PVT LTD Vs Poonam Agrawal	HARISH KUMAR GARG	9810150029	hkgarg.co@gmail.com	14-08-2026
				Commercial Suit	CS (COMM)/706/2026	18-08-2026	OMAXE LTD Vs Poonam Agrawal	HARISH KUMAR GARG	9810150029	hkgarg.co@gmail.com	14-08-2026
				Commercial Suit	CS (COMM)/722/2026	21-08-2026	UNION BANK OF INDIA Vs RAJ KUMAR	DHANANJAY KUMAR	9312872882	advocateshyanjha@gmail.com	05-08-2026
				Commercial Suit	CS (COMM)/725/2026	22-08-2026	BHUPAT SINGH TANPREET SINGH Vs Subit Singh/Ankit Kumar Vats	Subit Kumar	7870060007	subitkumarsingh@gmail.com	05-06-2026
				Commercial Suit	CS (COMM)/731/2026	24-08-2026	M/S RD SALES Vs Nitin Tandon	Uday Seth	9718680536	advudayseth@gmail.com	18-07-2026
				Commercial Suit	CS (COMM)/732/2026	24-08-2026	SANDEEP KUMAR GUPTA Vs KONCEPT AUTOMOBILES PVT LTD	Sachin Dhamija	9971755433	info@legalteamindia.in	17-08-2026

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33	MS. BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	NEERASA	SOUTH-EAST	Commercial Suit	CS (COMM)/736/2026	25-08-2026	Kunal Aggarwal Vs SHUBHAM TAUTIKAA BEAUTYSONTHA L I A CARE PVT LTD		9582788840	adv. shubhamsonthalia@gmail.com	17-08-2026
				Commercial Suit	CS (COMM)/741/2026	29-08-2026	SANJAY BANSAL Vs SHASHI RANA	KSHITTIZ AHUJA	9211456885	KSHITTIZAHUJA@GMAIL.COM	08-08-2026
				Commercial Suit	CS (COMM)/742/2026	29-08-2026	SANJAY BANSAL Vs ANIL RANA	KSHITTIZ AHUJA	9211456885	KSHITTIZAHUJA@GMAIL.COM	08-08-2026
				Commercial Suit	CS (COMM)/743/2026	29-08-2026	CAPSTECH NETWORK PVT LTD Vs TOLLMAN INTERNATIONAL PVT LTD	KAM SINHA AND ASSOCIATES	9810278238	amsinha2002@yahoo.com	18-08-2026
				Commercial Suit	CS (COMM.)/659/2026	04.08.2026	M/S A L BAKE VS. SAYED BILAL AHMED	MARUF KHAN, NITIN DADU	9899201654	mkhan68@yahoo.com	23.05.2026
				Commercial Suit	CS (COMM)/660/2026	04.08.2026	ANIL ENTERPRISES THROUGH ITS ATTORNEY, MR. VIKAS KHANDLWAL VS. DEEPAK INDUSTRIES AND ANR.	SHIVOM ASTHANA	8178270555	plgshiven@gmail.com	27.07.2026
				Commercial Suit	CS (COMM.)/662/2026	05.08.2026	ARMOUR SECURITY (INDIA) LTD. VS. AGRICULTURAL PRODUCE MARKETING COMMITTEE AND ANR.	SHANKAR	7678270597	legalconsvachanbaddh@gmail.com	03.06.2026
				Commercial Suit	CS (COMM.)/671/2026	07.08.2026	M/S SAVEIN FINTECH PRIVATE LIMITED (Through its Authorized Representative) Vs M/S ARTHMATE INDIA PRIVATE LIMITED AND	VIPIN SINGH BANSAL	7011672833,9958547022	adv.vipinbansal@gmail.com	22.07.2026
				Commercial Suit	CS (COMM.)/677/2026	08.08.2026	R. TECHS. K. JHA THROUGH ITS AUTHORIZED REPRESENTATIVE MR. RAKESH KUMAR) Vs UNIQUE SERVICE PVT.	K. JHA	9312015203	NA	NA
				Commercial Suit	CS (COMM)/681/2026	10.08.2026	SHRI PAWAN AGGARWAL Vs ASIAN PAINTS LIMITED	SHALABH GUPTA	9818681699	shalabh.adv@gmail.com	13.07.2026
				Commercial Suit	CS (COMM.)/686/2026	11.08.2026	M/S NEUTECH Vs NIRVAA SOLUTIONS PVT. LTD.	RAGHAV SAROOP INDERJEET SAROOP	9999462358 & 9968654284	ragasar.saroop@gmail.com	28.07.2026
				Commercial Suit	CS (COMM.)/726/2026	22.08.2026	M/S BEACON INTERNATIONAL Vs M/S ZHEJIANG SEWTECH INC	MUKESH YADAV	9810847250	advmukesh.yadav@gmail.com	21.03.2026
				Commercial Suit	CS (COMM.)/728/2026	22.08.2026	M/S S.R. IMPEX Vs M/S SHAGUN CREATIONS	MUKESH YADAV	9810847250	advmukesh.yadav@gmail.com	21.03.2026

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				Commercial Suit	CS(COMM.)/738/2026	25.08.2026	M/S WARWICK FABRICS INDIA PVT. LTD. Vs M/S SHEARLING SKINS PVT. LTD.	NITIN GARG	9958986363	info@knowlex.in	12.08.2026
				Commercial Suit	CS(COMM.)/751/2026	31.08.2026	STATE BANK OF INDIA Vs SATNAM SINGH	DHARMENDRA SINGH	8800784740	NA	19.08.2026
				Commercial Suit	CS (COMM.)/753/2026	31.08.2026	M/S AXALTA COATING SYSTEMS INDIA PRIVATE LIMITED Vs M/S SYNERGY COATINGS AND ORS.	VIVEK SINHA	9873156155	vs@vmalegal.in	25.05.2026
				U/S 9	OMP(1)COMM./148/2026	10.08.2026	AAJ SUPPLY CHAIN MANAGEMENT PVT. LTD. VS. PROFICIENCY LEARNING SOLUTIONS PVT. LTD.	MOHIT AGGARWAL	9811449071	patronuslawoffices@gmail.com	NA
				U/S 9	OMP(1)COMM./127/2026	19.08.2026	SACHIN KUMAR VS. UMETY SOLUTIONS PRIVATE LIMITED AND ORS.	S.K.DUBEY	7838228041	sudhirlaw09@gmail.com	NA
				U/S34	OMP (COMM.)/40/2026	14.08.2026	SONY INDIA PVT. LTD. VS. KURUVITADAM AGENCIES (P) LTD.	ASHISH KUMAR	9910469818	lokesh_malik@sngpartners.in	NA
				U/S 34	OMP (COMM.)/41/2026	14.08.2026	REDECON INDIA PVT. LTD. VS. VAISHNAVI INFRA TECH SERVICE PVT. LTD.	JITENDRA RAJPUT	9999385389	advrajputjk@gmail.com	NA
				U/S 9	OMP(1)COMM./168/2026	25.08.2026	PIRAMAL FINANCE LTD. VS. SANGHAVI MALAY JITENDRABHAI	ANANJAY SINGH	7455023130, 7030378800	asaplegalandadvocates@gmail.com	NA
34	SH. SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		MISC	MISC. 966/2026	DJ13.08.2026	ALK ENTERPRISES AND ANR. Vs RANISODIA AGGARWAL AND ORS.	AKANKSHA SODIA	9717321989	advocateakankshasisodia@gmail.com	NA
				CS(COMM)	CS (COMM)/656/2026	04-08-2026	MS NEXELLECE HEALTH CARE PRIVATE LIMITED Vs MEENAKSHI GUPTA AND OTHERS	PRAVEEN	9811377100	JUSLEGIS. INDIA@GMAIL.COM	28-07-2026
				OMP(COMM)	OMP (COMM.)/39/2026	05-08-2026	TENSBERG BREWERIES Vs VARUN KUMAR KHEMKA	MIMANSAK	8800177082	mbrabulkm619@gmail.com	23-05-2026
				CS(COMM)	CS (COMM)/667/2026	06-08-2026	KAILASH GARG Vs GUPTA ENGINEERS AND CONTRACTORS	V K GOEL	9910301562	N/A	08-07-2026
				CS(COMM)	CS (COMM)/668/2026	06-08-2026	NEERAJ CONSTRUCTION ENERGO CONSTRUCTION Vs	AMIT	9911591774	amitrhdhankar@gmail.com	10-07.2026

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				CS(COMM)	CS (COMM)/669/2026	06-08-2026	UCO BANK Vs MANISH KUMAR	Karan Chawla	8743968006	karanchawla92@gmail.com	30.07.2026
				CS(COMM)	CS (COMM)/670/2026	06-08-2026	BREW LAB FOOD BEVERAGE Vs AMBUJ HOTEL AND REAL ESTATE	ROHIT	9953090366	rohitdadwal01@gmail.com	25.07.2026
				CS(COMM)	CS (COMM)/673/2026	07-08-2026	Trilok Kumar Jha Vs Ancon India Pvt Ltd	Dhruv Sharma	8587030456	N/A	01.06.2026
				CS(COMM)	CS (COMM)/688/2026	12-08-2026	Union Bank of India Vs Aman Nawaz	DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	28-07-2026
				CS(COMM)	CS (COMM)/700/2026	17-08-2026	PUNJAB NATIONAL BANK Vs Ms RJ ENTERPRISES	VARUN KASHYAP	N/A	vkashyapadv@gmail.com	24.03.2026
				CS(COMM)	CS (COMM)/719/2026	19-08-2026	Sunstar Precision Forge Limited Vs Kabira Mobility Private Limited	HRIDAY PUNJANI	9818248724	Hriday.punjani@lexlawoffices.com	06.08.2026
				CS(COMM)	CS (COMM)/727/2026	19-08-2026	Banaras Glass Beads Pvt Ltd Vs BERGER PAINTS INDIA LTD	GAGAN MATHUR	9811143077	gagan@mathurlegal.com	18.08.2026
				CS(COMM)	CS (COMM)/720/2026	20-08-2026	UNION BANK OF INDIA Vs PUPPY	DHANANJAY KUMAR	9540009991	Advlalitkumar570@gmail.com	05.08.2026
				CS(COMM)	CS (COMM)/672/2026	07-08-2026	SONU AHUJA PROPRIETOR OF MS KCA INFRASTRUCTURE Vs MS BHAVA SAI CONSTRUCTION PVT LTD	Vatsal Kumar	9811554435	Vkumar@kandkasociates.in	N/A
				CS(COMM)	CS (COMM)/723/2026	21-08-2026	EJAZ HAIDER ZAIDI Vs Al Mustafa Welfare Trust	RITU SHAHI	9718183131	advocatesdaphtar@gmail.com	N/A
				CS(COMM)	CS (COMM)/730/2026	22-08-2026	BEACON INTERNATIONAL Vs MAHAVEER APPAREL	MUKESH YADAV	9810847250	advnmukesh.yadav@gmail.com	21.03.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
				CS(COMM)	CS (COMM)/754/2026	31-08-2026	TLPL Integrated Shipping Services Pvt Ltd Vs Shiben Sharma	SIDDHARTH YADAV	9811087543	siddharthayadavadvocate@gmail.com	13.08.2026
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	276/2026	12-08-2026	BANK OF INDIA VS RENU MADAN	K.K. MUDGIL	7838821105	KKMUDGIL129@GMAIL.COM	07-08-2026
			101	CS COMM	277/2026	12-08-2026	BANK OF INDIA VS RAJEEV KUMAR	K.K. MUDGIL	7838821105	KKMUDGIL129@GMAIL.COM	07-08-2026
			101	CS COMM	285/2026	18-08-2026	RAJRANI GOEL V/S ANAND KUMAR	SRAGHAV ALOK	9990505143	ALOK1RAGHAV@GMAIL.COM	14-08-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	76/2026	01-08-2026	MR ARPIT MITTAL VS MR RAJENDER PRASAD SHARMA AND ORS	RAKESH TIWARI	9582931401	legusintellect@gmail.com	30-07-2026
			--do--	C.S.(COMM)	79/2026	06-08-2026	ASHWANI BHARDWAJ PROPRIETOR OF MANISHA TRADING COMPANY Vs RAJ KUMAR YADAV	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	01-08-2026
			--do--	C.S.(COMM)	80/2026	06-08-2026	VIKAS KUMAR VS ELEVATOR DIGITEL INFRASTRUCTURE PRIVATE LIMITED	YUVRAJ SETH	8826893759	yuvrajseth@gmail.com	30-07-2026
			--do--	C.S.(COMM)	81/2026	06-08-2026	MEERA FAB Vs NAVEED ALI	GURPREET SINGH GULATI	9899732673	adv.gsgulati@gmail.com	02-08-2026
			--do--	C.S.(COMM)	83/2026	17-08-2026	BAJAJ BROTHERS PVT LTD Vs GULSHAN KUMAR AHUJA	SUMIT NANDVANI	7011541912	nandvanijindallawoffices@gmail.com	08-08-2026
			--do--	C.S.(COMM)	85/2026	21-08-2026	STATE BANK OF INDIA Vs RAJEEV KUMAR YADAV	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	18-08-2026
			--do--	C.S.(COMM)	86/2026	22-08-2026	SILVER STRIPS INDIA PRIVATE LIMITED Vs MR AAS MOHAMMAD	ARENESS LAW	9953538322	areness@areness.com	29-07-2026
			--do--	C.S.(COMM)	88/2026	24-08-2026	BSES YAMUNA POWER LTD Vs NEERAJ	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	30-06-2026
			--do--	C.S.(COMM)	89/2026	24-08-2026	BSES YAMUNA POWER LTD Vs PAWAN KUMAR	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	30-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
			-do--	C.S.(COMM)	90/2026	25-08-2026	BANK OF BARODA Vs REKHA	JOSHI ASSOCIATES	89910568669	advumeshjoshi@gmail.com	21-08-2026
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	302, New Court Building	CS(COMMERCI AL)	CS (COMM)/391/20 26	03-08-2026	BSES YAMUNA POWER LTD Vs SHALU	PRASHANT KUMAR			31.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/392/20 26	03-08-2026	BAJRA SAIN JAIN Vs M S UNITECH SECURITY SYSTEM PVT LTD AND ORS	MOHIT TIWARI			01.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/397/20 26	05-08-2026	SANJAY GUPTA Vs NAVEEN KHARBANDA	KARAN BAMBARI			01.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/398/20 26	05-08-2026	State bank of india Vs Sunil	SUCHITA DIXIT			03.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/399/20 26	05-08-2026	Neha Verma Vs Vishal Verma	PARVEEN MAHAJAN			30.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/403/20 26	07-08-2026	N C SARAN Vs REKHA AGGARWAL	JITENDER SING SIROHI			03.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/406/20 26	08-08-2026	BIOCON ELECTRIC PVT LTD Vs MEHAK TRADING COMPANY	AMRENDER KUMAR DUBEY			05.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/407/20 26	08-08-2026	Bank of Baroda Vs Mohd Saleem	UMESH JOSHI			07.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/409/20 26	12-08-2026	shripal rakesh kumar jain Vs sujal collection	YATINDER KHATRI			10.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/411/20 26	13-08-2026	ALLIED DISTRIBUTORS Vs DACC INTERNATIONAL PVT LTD	SHRESHTHA JAIN			10.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/415/20 26	17-08-2026	Ankur Tyagi and Anr Vs Vikrant Panchal	RENU TAYGI			11.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/416/20 26	17-08-2026	STATE BANK OF INDIA Vs BALAJI BASO CREATION	ARUN KUMAR SHARMA			13.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/420/20 26	18-08-2026	jain cargo movers Vs INTERNATIONAL PRINT O PACK LIMITED	ANIL TEJAN			17.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/427/20 26	21-08-2026	Bank of Baroda Vs Pale Ram	UMESH JOSHI			16.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES	E-
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/432/20 26	24-08-2026	NEERAJ MAHESHWAR ORS Vs SUN CAPACITORS	PARTH CHADHA			20.08.2026	
40	SH. VIPIN KUMAR RAI DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/393/20 26	03-08-2026		PARAS AGGARWAL			29-07-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/405/20 26	07-08-2026		PRANAB PRAKASH			04-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/410/20 26	12-08-2026		H.K. TOLANI			06-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/413/20 26	13-08-2026		JAGRITI JAIN			11-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/417/20 26	17-08-2026		VAISHNAVI RAO			12-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/421/20 26	18-08-2026		MEGHNA NIMBEKAR			15-04-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/430/20 26	21-08-2026		SIDHARTH MALKANIA			05-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/433/20 26	24-08-2026		VIJAY PRAKASH			14-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/434/20 26	24-08-2026		V.P. TIWARI			03-09-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/436/20 26	29-08-2026		YATIN KUMAR RAGHAV			19-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/437/20 26	31-08-2026		YATIN KUMAR RAGHAV			19-08-2026	
41	SH. RAMESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCI AL)	CS(COMM) 390/2026	01.08.2026	NITISH JAIN VS VIPIN KUMAR GARG	RAM PRAKASH SONI			18.07.2026	
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 395/2026	04.08.2026	BALAR MARKETING PRIVATE LIMITED VS WWW KUNDANCA COM & ORS	SHRAVAN KUMAR BANSAL			22.07.2026	
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 401/2026	06.08.2026	POONAM GOYAL VS M/S BADIUJJAMA BABLU @	ASHISH UPPAL			04.08.2026	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 402/2026	06.08.2026	M/S GOYAL TEXTILES VS M/S ORIGINAL NEW HASSAN MUMBAI	BHARAT DEEP RSINGH			06.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 404/2026	07.08.2026	FULLTOSS INDIA LLP VS SHIKHA ENTERPRISES	CREEMZARPIT JAIN			15.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 412/2026	13.08.2026	SATISH KUMAR JAIN VS ANIL KUMAR GUPTA	VINEET JAIN			29.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 418/2026	17.08.2026	SWAGAT FASHION COH VS LALWANI HOSIERY & ANR	R TOLANI			06.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 422/2026	18.08.2026	STATE BANK OF INDIA VS M/S YASHODA TEXTILE	ARUN UPADHYAY			17.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 426/2026	19.08.2026	VECTUS POLYMERS PRIVATE LIMITED VS VECTUS WIRES	SHRIHAR STRIPATHI			17.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 428/2026	21.08.2026	M/S METAL TRADING SAS VS VIPIN MITTAL	PRANAB PRAKASH			04.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 429/2026	21.08.2026	ARUN KUMAR GUPTA VS UCO BANK	RAO AND DAS LAW OFFICES			17.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 435/2026	25.08.2026	M/S TAPARIA AND SONS V/S KHUSHBOO TEXTILE	ARPIT JAIN			18.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAH DARA	C. No. 304	COMMERCIAL	Execution (Comm.)/142/2026	01-08-2026	Shri. Vinesh Jain Vs Shri. Neeraj Jain	Ashish Aggarwal	9899695533	-	46111
				COMMERCIAL	CS (COMM)/394/2026	03-08-2026	PRG INTERNATIONAL ELECTRICALS PVT. LTD. Vs SELECT MOTORS	VISHAL KHANNA	9999123499	-	46212
				COMMERCIAL	CS (COMM)/396/2026	04-08-2026	CANARA BANK BRAHM SINGH Vs MANOJ KUMAR @ARORA	9811254078	manvakil378s@gmail.com		46231
				COMMERCIAL	CS (COMM)/400/2026	05-08-2026	BAIDYA NATH JHA @PANDIT JEE Vs SOHAN PAL JINDAL AND ORS.	Anuj Kumar Pandey	9910644063	adv.akpoffice07@gmail.com	46224
				COMMERCIAL	Execution (Comm.)/146/2026	07-08-2026	SH. SANJAY JAIN Vs SH. SHER SINGH	Padam Khanna	8800268148	padamkumarkhanna@gmail.com	46196
				COMMERCIAL	CS (COMM)/408/2026	11-08-2026	MANISH AGGARWAL PROPRIETOR OF M/S AGGARWAL CLOTH MERCHANT Vs ANIL MITTAL PROPRIETOR OF M/S NEELAM ENTERPRISES	Deepak Singh Thakur	9560104394	adv.jyotikarki@gmail.com	46237
				COMMERCIAL	Ex. - Award by Arb./74/2026	12-08-2026	INDIABULLS ASSET RECONSTRUCTION COMPANY LIMITED Vs DEVESH GUPTA	ROHIT GOSWAMI	9999351267	namanmitra09@gmail.com	46218
				COMMERCIAL	CS (COMM)/414/2026	14-08-2026	MS ALIEN ENERGY PV LTD Vs CENTURY LEDRAO LTD	PVTHARI PRASAD	9999019360	advhprao@gmail.com	46244
				COMMERCIAL	CS (COMM)/419/2026	17-08-2026	M/S APOLLO PIPES LIMITED Vs M/S KUMAR SANITARY AND HARDWARE WHOLESALE DEALER AND ORS.	NAVDEEP SKUMAR	9971933177	advocatnavdeepkumar@gmail.com	46248
				COMMERCIAL	CS (COMM)/424/2026	18-08-2026	SWAGAT FASHIONS COMPANY, THROUGH ITS PARTNER ANUJ JAIN Vs SRISHTI GARMENTS THROUGH ITS PROP. MRS. RITU KUMARI AND ANUP SINGH	Sonu Vivek	9868166350	advocate_hk@yahoo.co.in	46240
				COMMERCIAL	CS (COMM)/425/2026	18-08-2026	BSES YAMUNA POWER LIMITED (THROUGH ITS A.R.) Vs ANUP SINGH	Meghna Nimbekar	8826670059	mujlawchambers@gmail.com	46127
				COMMERCIAL	OMP MISC (COMM)/3/2026	20-08-2026	M/S KRISHNA MOULDERS Through its Partner and Authorized Representative, Mr Sanjay Chaudhary Vs KUNAL SHARMA Proprietor M/S	Tushar Sharma	9999140890	advocate.purumudgal@gmail.com	46240
				COMMERCIAL	CS (COMM)/431/2026	22-08-2026	SH. SANJEEV SACHDEVA PROPRIETOR OF M/S EAGLE HOMEZ Vs SH. MANMOHAN RAJA DOGRA AND ANR.	Ankit Mehta	9354185173	sslaw712@gmail.com	46233
				COMMERCIAL	OMP (COMM)/15/2026	24-08-2026	PIRAMAL FINANCE LIMITED Vs MANISH MAHESH CHNADRA	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	46252
				COMMERCIAL	CS (COMM)/439/2026	31-08-2026	M/S METRO TIMBER AND PLYWOOD THROUGH ITS PROP. SH. LOVISH GUPTA Vs AAS MOHD.	Karishma Mehra	9911089977	gslawchambersdelhi@gmail.com	46176

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
43	SH. DEVENDER KUMAR JANGALA DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH. MANISH GUPTA DISTRICT JUDGE, COMMERCIAL COURT./SH.VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/488/2026	01-08-2026	The Supreme Industries Ltd Vs SATYENDRA KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	30.07.2026
			603	Commercial Suit	CS (COMM)/491/2026	01-08-2026	AMAR AGGARWAL Vs ABHISHEK GOYAL	Dinesh Kumar Yadav(P),	9625819068	rkpal1@gmail.com	30.07.2026
			603	Commercial Suit	CS (COMM)/493/2026	03-08-2026	SAHU EXPORTS PVT LTD Vs ALLORASOFT PVT AND OTHER	ANUJ KAPOOR(P),	9891656411	kapoorandassociatesadv@gmail.com	14.04.2026
			603	Commercial Suit	CS (COMM)/497/2026	04-08-2026	XXXXX Vs YYYY	Navlin Swain(P),	9999306881	eludication.legal@outlook.com	31.10.2025
			603	Commercial Suit	CS (COMM)/498/2026	04-08-2026	Ansh Mangla Vs Martin Abdulrajak	Mr Santanu Kanungo(P),	9810688245	santanukanungoadv@gmail.com	09.01.2026
			603	Commercial Suit	CS (COMM)/501/2026	04-08-2026	MR SHAMSE ALAM Vs MR HAIDAR ALI	Aayush kumar(P),	9999444371	ACCOUNTS@ARISEEQUIPMENTSINDIA.COM	24.07.2026
			603	Commercial Suit	CS (COMM)/518/2026	08-08-2026	State Bank of India Vs Jadeja Mahipatsinh Dilavar Sinh	Krishna Sharma(P),	9891416768	kkshinghadv9@gmail.com	29.07.2026
			603	Commercial Suit	CS (COMM)/520/2026	11-08-2026	Calvin Klein Trademark Trust and Another Vs Ashok Kumar	Navlin Swain(P),	9999306881	eludication.legal@outlook.com	27.05.2026
			603	Commercial Suit	Counter Claim/24/2026	14-08-2026	PANZIKA BAWEJA KIRAN GUPTA	VS YASH CHOPRA(P),	9310905051	team@sslegalsolution.com	01-08-2026
			603	Commercial Suit	CS (COMM)/535/2026	14-08-2026	Canara Bank Vs Shri Sant Ram and Anr	Akanksha Ahuja(P),	9811343911	arbsamaiyar.adv@gmail.com	27.07.2026
			603	Commercial Suit	CS (COMM)/537/2026	17-08-2026	Ajay Sing Overseas Pvt Ltd and Ors	TSI Sarang Chowdhry(P),	8806669021	chowdharylawoffice1p@gmail.com	10.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603	Commercial Suit	CS (COMM)/538/2026	17-08-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	11.08.2026
			603	Commercial Suit	CS (COMM)/541/2026	18-08-2026	AMIT SINGHAL Vs ANKIT SINDHWANI	Vishal Garg(P),	9810171302		07.08.2026
			603	Commercial Suit	CS (COMM)/542/2026	18-08-2026	State Bank of India Vs SUBHASH KUMAR ANR	Ravindra Narayan Singh(P),	8076466594	racpc.janakpuri@bi.co.in	13.08.2026
			603	Commercial Suit	CS (COMM)/546/2026	19-08-2026	CANARA BANK Vs SH BHUPENDER	ANSHUMAN SRIVASTAVA(P),	9990042642	yamarketsforex@gmail.com	17.08.2026
			603	Commercial Suit	CS (COMM)/549/2026	21-08-2026	MUKUL JAIN AND ORS Vs SAURAV AGGARWAL	Siddharth Narang(P),	9654554644	advocatealok1975@gmail.com	23.03.2026

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48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/ SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/2888/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Jaspal Masih	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2889/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Mahendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/496/2026	03-08-2026	MR SACHIN GOEL PROP OF MS BHAGWATI ORGANICS Vs MUKESH KUMAR PROP OF MS INDO ISRAEL CROP SERVICES	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	28-07-2026
			613	Commercial Suit	OMP (COMM)/2896/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMAR SINGH 8361	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2897/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAY TREHEN 3901	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2898/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANMOL KHURANA 1557	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2899/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JATINDER KUMAR 9242	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2900/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANMOL NIJHAWAN 2884	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2901/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHIN KHA 4929	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2902/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJBIR KAUR 0113	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2903/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KAUR PANDHER 1950	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2904/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJVIR KAUR 1706	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2939/2026	04-08-2026	Toyota Financial Services India Ltd Vs SARABJEET SINGH 3501	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2936/2026	04-08-2026	Toyota Financial Services India Ltd Vs YAVIN BHATIA 7576	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/500/2026	04-08-2026	PUMA SE Vs BHAVNAG CHUG	GAUTAM BHASIN	9999306881	eludicatoi.legal@outlook.com	28-05-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/2938/2026	04-08-2026	Toyota Financial India Ltd Vs BALRAJ SINGH 0466	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2940/2026	04-08-2026	Toyota Financial India Ltd Vs MANJIT SINGH 7337	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2937/2026	04-08-2026	Toyota Financial India Ltd Vs KRISHNA KUMAR AHLAWAT 4740	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/513/2026	06-08-2026	State Bank of India Sepoy Noushad Khan K K	9315165656	advkrishna1411@gmail.com	29-07-2026
			613	Commercial Suit	CS (COMM)/511/2026	05-08-2026	Puma Se Vs Ashok Kumar	9999306881	eludicatoin.legal@outlook.com	13-09-2025
			613	Commercial Suit	OMP (COMM)/2954/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs TARUN YADAV	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2953/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs GUDIYAG DEVI	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2955/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs VICKEY	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/529/2026	12-08-2026	PUNJAB NATIONAL BANK Vs PRITAM SINGH	828555162	kalaanilegaladvisors@gmail.com	11-06-2026
			613	Commercial Suit	CS (COMM)/528/2026	12-08-2026	Hills Engineering Vs AVS Constructions	9818165785	helloucounsel@gmail.com	04-08-2026
			613	Commercial Suit	CS (COMM)/522/2026	11-08-2026	RENU GOSWAMI Vs AUTOMOTIVE KIA	9711575152	legalbhalla@gmail.com	03-08-2026
			613	Commercial Suit	CS (COMM)/519/2026	10-08-2026	Ajay Turan Vs Love Kumar	9625506521	dubeyabhi73@gmail.com	23-07-2026
			613	Commercial Suit	OMP (COMM)/2986/2026	12-08-2026	Toyota Financial India Ltd Vs VIRENDER SINGH 0009	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2987/2026	12-08-2026	Toyota Financial India Ltd Vs DISTANCE TRAVELS 1280	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/523/2026	11-08-2026	SUPARSHVA SWABS LIMITED Vs V2 RETAIL LIMITED	9654981794	waliadvocate@gmail.com	06-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	CS (COMM)/527/2026	12-08-2026	HV Frieght Private Limited Vs Ms HM Logistics	Rajan Miglani(P),	9728410090	rajanmiglani@gmail.com	07-07-2026
			613	Commercial Suit	CS (COMM)/524/2026	12-08-2026	Spigen India Pvt Ltd Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludicatoi.legal@outlook.com	10-08-2026
			613	Commercial Suit	OMP (COMM)/2996/2026	12-08-2026	M/s Kotak Mahindra Prime Ltd Vs Padam Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/533/2026	13-08-2026	MEDIA 24X7 Arvind ADVERTISING PRIVATE LIMITED Vs AMP Hospitality and ors	Vashistha(P),	9891117112	info@lexavapartners.com	11-08-2026
			613	Commercial Suit	OMP (COMM)/3001/2026	13-08-2026	M/s Kotak Mahindra Bank Ltd Vs Prakash Priyadarshi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3003/2026	18-08-2026	M/s Kotak Mahindra Bank Ltd Vs ACHRAF ALI	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/544/2026	18-08-2026	CSP LOGISTICS PVT LTD Vs SHREE SHYAM AIR EXPRESS PVT LTD	Pankaj Sharma(P),	9717131670	adv.pankaj8008@gmail.com	23-03-2026
			613	Commercial Suit	CS (COMM)/543/2026	18-08-2026	FAST FORWARD LOGISTICS INDIA PVT Vs INDOLOG LOGISTICS PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	25-07-2026
			613	Commercial Suit	OMP (Comm)/3002/2026	18-08-2026	M/s Kotak Mahindra Bank Ltd Vs AJIT SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/297/2026	19-08-2026	SUNDARAM FINANCE LTD Vs VIKRANT BHARDWAJ AND RAJA BABU	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	NA
			613	Commercial Suit	CS (COMM)/545/2026	18-08-2026	DEVENDER KUMAR Vs NEPS TECHNOLOGIES PVT LTD	rakesh garg(P),	9990333933	ecolawchambers@gmail.com	13-08-2026
			613	Commercial Suit	OMP (COMM)/3029/2026	21-08-2026	Toyota Financial India Ltd Vs RAJIV KUMAR 4916	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3033/2026	21-08-2026	Toyota Financial India Ltd Vs SHIVANK CHAUDHARY 8819	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3034/2026	21-08-2026	Toyota Financial India Ltd Vs JYOTI VIJ 8592	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3031/2026	21-08-2026	Toyota Financial India Ltd Vs SULTAN MALIK 2800	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/3028/2026	(1)21-08-2026	Toyota Financial SerRahul India Ltd Vs SANDEEP KUMAR YADAV 8953	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3035/2026	(1)21-08-2026	Toyota Financial SerRahul India Ltd Vs MOHAN SINGH 0597	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3030/2026	(1)21-08-2026	Toyota Financial SerRahul India Ltd Vs MAHESH CHAND MEENA 0727	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/550/2026	22-08-2026	Aanchal Bathla Vs Mr Vikesh Kumar	9811389644	sethibhavya@gmail.com	14-08-2026
			613	Commercial Suit	OMP (COMM)/3032/2026	(1)21-08-2026	Toyota Financial SerRahul India Ltd Vs SHYNESH PEELIYAT 2962	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/547/2026	19-08-2026	STATE BANK OF INDIA Vs MS SOLANKI ENTERPRISES	9311131978	no email	15-07-2026
			613	Commercial Suit	CS (COMM)/557/2026	29-08-2026	State Bank Of India Vs ANKITA	9971336611	vaibhav.yadav@hotmail.com	20-08-2026
			613	Commercial Suit	CS (COMM)/558/2026	29-08-2026	State Bank Of India Vs UDIT MADAAN	9971336611	vaibhav.yadav@hotmail.com	20-08-2026
			613	Commercial Suit	OMP (COMM)/3063/2026	(1)29-08-2026	Toyota Financial SerRahul India Ltd Vs RUN MORAN 1147	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3061/2026	(1)29-08-2026	Toyota Financial SerRahul India Ltd Vs RAFIQ UDDIN AHMED 0542	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3059/2026	(1)29-08-2026	Toyota Financial SerRahul India Ltd Vs BLBUCKS ASSET PRIVATE LIMITED 0617	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3060/2026	(1)29-08-2026	Toyota Financial SerRahul India Ltd Vs BESTWAY CABS SERVICES PRIVATE LIMITED 6129	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3064/2026	(1)29-08-2026	Toyota Financial SerRahul India Ltd Vs BABU LAL 5919	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3062/2026	(1)29-08-2026	Toyota Financial SerRahul India Ltd Vs LALU RAM JAT 8032	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3065/2026	(1)29-08-2026	Toyota Financial SerRahul India Ltd Vs AZIMUDDIN PATHAN 7395	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/31/2026	24-08-2026	RAVI KUMAR DAWAR Vs IDFC FIRST BANK LIMITED	Umesh Burnwal(P),	9911633057	globalijudexlawfirm@gmail.com	NA
			613	Commercial Suit	CS (COMM)/554/2026	25-08-2026	STATE BANK OF INDIA Vs NITIN SONI	Sunil Verma(P),	9868101935	suniladvocate@yahoo.co.in	03-08-2026
			613	Commercial Suit	Execution (Comm)/284/2026	12-08-2026	ECOM EXPRESS LIMITED Vs EXPERTTAG ECOMMERCE PRIVATE LIMITED	Naman Joshi(P),	98100573800	office@njlaw.in	NA
			613	Commercial Suit	CS (COMM)/517/2026	08-08-2026	MS AMETRO WIRES AND CABLES Vs MS VAISHNAVI ENTERPRISES	Prince(P),	9810248919	vinaynetex@gmail.com	20-03-2026
			613	Commercial Suit	CS (COMM)/514/2026	07-08-2026	VIJENDER SINGH AND ORS Vs VIVEK RATHI	PRASHANT SINGH(P),	9643847071	lproffice372@gmail.com	04-08-2026
			613	Commercial Suit	OMP (COMM)/2916/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SATBIR J	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2911/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKASH P	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2909/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs MOR CONSTRUCTION CO	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2908/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAI PARKASH	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2907/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SATPAL BHOOPSINGH	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2905/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JONTY MAN	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2887/2026	(D)01-08-2026	Kotak Mahindra Bank Ltd Vs Ginni	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2912/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2913/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs RAJ KUMAR	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2915/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKSHAY R	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	Execution (Comm)/281/2026	06-08-2026	MS NEUTRAL NVOC PVT LTD Vs MS CARGOCARE FREIGHT AND FORWARDING PVT LTD	RENU(P), / Sunil Kumar Verma	9971113447	advsunilverma.dell@gmail.com	NA	
49	SH. GAUTAM MANAN DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	ARBITRATION	OMP (COMM)/2886/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs SANDHYA YADAV	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2906/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs SUKHWANT SINGH VIRK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2895/2026	01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH J	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2894/2026	01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANDEEP M	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2893/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs AJAY PAL	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/490/2026	01-08-2026	SCIENS INDIA LOGISTICS Vs AFM RAJPAL	MR. LOGISTICS	ANUJ	9811931583	ANUJ.RAJPAL.LAW@GMAIL.COM	28.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/489/2026	01-08-2026	PUMA SE Vs KASIM BHASIN	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	NA	
			614	ARBITRATION	OMP (COMM)/2892/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs LALLU RAM	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2891/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs OM PRAKASH	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2885/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs DHARMVEER SINGH	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2890/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs SUNIL KUMAR	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2919/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs HASEEN ULLAH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2918/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs VEENA DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2917/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs DALIP KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	

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			614	ARBITRATION	OMP (COMM)/2914/2026	(D)01-08-2026	TOYOTA FINANCIAL SERVICES Vs DILBHARDWAJ MOHD	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2910/2026	(D)01-08-2026	TOYOTA FINANCIAL SERVICES Vs HARBHEJBHARDWAJ SINGH	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2927/2026	(D)04-08-2026	BMW INDIA FINANCIAL SERVICES Vs SHAHBHARDWAJ NISHANT KUMAR ARUN	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2926/2026	(D)04-08-2026	BMW INDIA FINANCIAL SERVICES VsBHARDWAJ HIMANSHU PANT	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/502/2026	04-08-2026	AR FLIGHT TRAVELS PRIVATE LIMITED VsJAIN JATIN GUPTA	MR. KARTIK8368060074	ADVOCATEKARTIK98@GMAIL.COM	22.07.2026	
			614	MICELLANEOUS	MISC ADJ/708/2026	DJ04-08-2026	SHIVAM REALTORS VsMR. INDIAN BANK GAKKHAR	9891394456	ADVOCATEGAKKHAR@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/505/2026	05-08-2026	Punjab National Bank VsMR. SARBJIT KAUR SINGH	KAMAL9868927179	KALANILEGADVVISORS@GMAIL.COM	11.06.2026	
			614	EXECUTION	Execution (Comm)/278/2026	05-08-2026	OM PARKESH Vs S ELECTRICALS	KMR. S.B. SHARMA	9891099883	GAHLOT.YASH@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/280/2026	05-08-2026	SUKHDEEP SINGH VsMR.CHIRAG SANDEEP MISHRA AGGARWAL	7048926509	ADV.CHIRAGAGGARWAL14@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/504/2026	05-08-2026	Punjab National Bank VsMR. PRABHJEET SINGH SINGH	KAMAL9868927179	KALANILEGADVVISORS@GMAIL.COM	11.06.2026	
			614	COMMERCIAL SUIT	CS (COMM)/515/2026	07-08-2026	PRA TELEHEALTH VsMR. ADVANTEL KHANNA TECHNOLOGIES	TARUN9650446866	T.KHANNA@GMAIL.COM	25.07.2026	
			614	COMMERCIAL SUIT	CS (COMM)/516/2026	07-08-2026	CANARA BANK Vs HIMS. FILL ENGINEERS ANDRUSTOGI FABRICATORS	REKHA9810168405	T.KHANNA@GMAIL.COM	25.07.2026	
			614	ARBITRATION	OMP (COMM)/2969/2026	(D)08-08-2026	KOTAK MAHINDRA PRIME Vs VARUNSHANKAR GUPTA	MR. RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2974/2026	(D)10-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SATBIR J	MR. RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2980/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs PRL LOGISOLUTIONS	MR. RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM)/2978/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs DHEERAJ KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2977/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs MOHAMMAD SAHUN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2976/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs SATNAM GOKAL	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2975/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs GURU NANAK TRANSPORT COMPANY	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2970/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs NADEEM	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2971/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs MD FIROZ	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2972/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs VIJAY	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2973/2026	(D)10-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs AMIT DHIMAN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/521/2026	11-08-2026	OM VARDHMAN ENTERPRISES Vs R KVERMA ENTERPRISES	MR. SAURABH	9119725897	YS06658@GMAIL.COM	06.08.2026
			614	ARBITRATION	OMP (COMM)/2990/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs DISTANCE TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2991/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs RESHMA PARVEEN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2992/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs GANESH MAHADEV PHADTARE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2993/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs JITU BHADWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/526/2026	12-08-2026	PUNJAB NATIONAL BANK Vs REENA MALIK SINGH	MR. KAMAL	9868927179	KALANILEGADVISORS@GMAIL.COM	11.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/525/2026	12-08-2026	PUNJAB NATIONAL BANK Vs MOHIT SINGLA	MR. KAMAL	9868927179	KALANILEGADVISORS@GMAIL.COM	11.06.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM)/2989/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs JAVED KHAN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2988/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs AFZAL KHAN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/292/2026	13-08-2026	BROAD INJECTABLES Vs ROYAL DRUG DISTRIBUTORS			NA
			614	EXECUTION	Execution (Comm)/287/2026	13-08-2026	AJAY JAIN Vs DHIRAJ SHARMA	MR. SINGHAL V.K. 9599043045	LEGAL@SIGMALLEGAL.IN	NA
			614	EXECUTION	Execution (Comm)/288/2026	13-08-2026	KOTAK MAHINDRA BANK Vs ANKIT KUMAR	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/289/2026	13-08-2026	CHHOTY LAL Vs BUZZ MAX PRODUCTS	MR. ARVIND GUPTA 9811313311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/290/2026	13-08-2026	CHHOTY LAL Vs MILIND OHRI	MR. ARVIND GUPTA 9811313311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/534/2026	14-08-2026	Citrine Clinic Vs ICICI Bank Limited	MS. MEGHA GAUR 9999352111	MEGHA@MANC HANDACO.COM	12.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/539/2026	17-08-2026	CRYSTA INTERNATIONAL Vs BKC GARMENTS LLP	MR. MAYANK SHARMA 9711841361	ADVMAAYANKSHARMA@GMAIL.COM	11.08.2026
			614	ARBITRATION	OMP (COMM)/3007/2026	18-08-2026	KOTAK MAHINDRA BANK Vs RAHUL VERMA	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3005/2026	18-08-2026	KOTAK MAHINDRA PRIME Vs PRASHANT MAURYA	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3004/2026	18-08-2026	KOTAK MAHINDRA BANK Vs NEERAJ KUMAR	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3008/2026	18-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BUNTY B	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3006/2026	18-08-2026	KOTAK MAHINDRA PRIME Vs HIMANSHU GUPTA	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3013/2026	19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SATPAL BHOOSPINGH	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	EXECUTION	Execution (Comm)/296/2026	19-08-2026	ARIHANT ENTERPRISES Vs RAHUL AGGARWAL	MR. ATUL KR JAIN	9810040036	ATULHIGHCOURT2000@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/3015/2026	(D)19-08-2026	KOTAK MAHINDRA PRIME LIMITED Vs MOHAMMAD SALIM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3014/2026	(D)19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3012/2026	(D)19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JONTY MAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3019/2026	(D)20-08-2026	AVANSE FINANCIAL SERVICES Vs AMIT KUMAR	MR. AMIT KR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/30/2026	22-08-2026	Govt of NCT of Delhi Vs SETHI CONSTRUCTION	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3037/2026	(D)22-08-2026	PIRAMAL FINANCE LTD Vs RAVI SHANKAR	MR. ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATE@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3040/2026	(D)22-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs JAI PARKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3041/2026	(D)22-08-2026	KOTAK MAHINDRA PRIME Vs SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3056/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3058/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3042/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3043/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SACHIN L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3044/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKATOLI CHOPHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3045/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAKASH CHOURASIYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (1) (COMM)/3046/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs THE TEA HEAVEN	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3047/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs SAURABH SINGH	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3050/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs ANKUR AGGARWAL	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3051/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs CHANDAN KANDAR	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NN
			614	ARBITRATION	OMP (1) (COMM)/3052/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs PALLABI DEVI	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3053/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs SARAVJEET SINGH	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3054/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs SUMAN ARYA	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3055/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs KULDIP KAUR	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/553/20 26	25-08-2026	STATE BANK OF INDIAMR. SUNIL KR Vs RAMJEEVAN MEENAVERMA	9868101935	SUNIL_ADVOCATNA E@YAHOO.CO.IN	NA
			614	ARBITRATION	OMP (1) (COMM)/3057/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs JASRATH S	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/561/20 26	31-08-2026	U S Sales Agency VsMR. AVINASH KR JINDAL ENTERPRISES TYAGI	9899327537	AVINASH TYAGI @YAHOO.COM	24.08.2026
			614	EXECUTION	Execution (Comm.)/279/20 26	05-08-2026	SAROJ GUPTA Vs M/SMR. AIR PLAZA RETAILNANDWANI HOLDINGS PRIVATE LIMITED,	9899299404	JURIXSOLUTION 02@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM.)/2979/2 026	10-08-2026	CHOLAMANDALAMMR. RAVI INVESTMENT ANDSHANKAR FINANCE COMPANY Vs SATBIR J	9911883603	ASSOCIATESRSG ARG1@GMAIL.CO M	NA
			614	MISCELLANEO US	MISC ADJ/762/2026	19-08-2026	INDOLOG LOGISTICSMR. SANDEEP KR Vs GOUSE ELAHIKARN EXPORTS	9310934697	ADV SANDEEPK ARN@GMAIL.CO M	NA
			614	MISCELLANEO US	MISC ADJ/767/2026	20-08-2026	SHALINI SHARMA VsMR. CHIRAA YU ALD INFRATECH TREHAN	9958238017	CHIRAA YUTREH AN08@GMAIL.CO M	NA

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50	SH. AJAY GULATI-1 DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	492/2026	01-08-2026	ARUN CHAWLA Vs MARKYTICS CONSULTING PRIVATE LIMITED AND ANR	Arun Chauhan 9650015060	arunchauhan.lawyer@gmail.com	28.07.26
			509	CS (COMM)	494/2026	03-08-2026	STATE BANK OF INDIA Vs HUKUM CHAND	A.K. Rajgopal 9560012821	adv.akrajgopal@gmail.com	24.07.26
			509	CS (COMM)	495/2026	03-08-2026	SHIV PROPERTIES Vs PRIYA SHARMA	L.K. Dahiya 9717172204	advikdahiya.d81@gmail.com	26.04.2025
			509	CS (COMM)	499/2026	04-08-2026	INDIANICA LEARNING PRIVATE LIMITED Vs SAI BOOK AGENCY	Sandeep Chatterjee 9310056626	legal@chatterjee-law.com	02.08.26
			509	OMP (COMM.)	(D)2930/2026	04-08-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Yogesh Bharat Patil 2976	Rahul Bhardwaj 9013493108		
			509	OMP (COMM.)	(D)2932/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RATTAN SINGH 4523	Rahul Bhardwaj 9013493108		
			509	OMP (COMM.)	(D)2934/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDRA PRAJAPAT 7674	Rahul Bhardwaj 9013493108		
			509	CS (COMM)	503/2026	05-08-2026	MICE EMPORIO INDIA LLP Vs VIKRAM MALIK	Ashish Bansal 8750998800	advocateashish91@gmail.com	01.08.26 07.04.26
			509	CS (COMM)	506/2026	05-08-2026	PUNJAB NATIONAL BANK Vs ROHIT BERRY	KALAANI LEGAL ADVISORS 9868927179	kalaanilegaladvisors@gmail.com	11.06.2026
			509	CS (COMM)	507/2026	05-08-2026	Punjab National Bank Vs Vijender Kumar	KALAANI LEGAL ADVISORS 9868927179	kalaanilegaladvisors@gmail.com	11.06.2026.
			509	CS (COMM)	508/2026	05-08-2026	PUNJAB NATIONAL BANK Vs VIKASH KUMAR MANDAL	KALAANI LEGAL ADVISORS 9868927179	kalaanilegaladvisors@gmail.com	11.06.2026
			509	CS (COMM)	509/2026	05-08-2026	PUNJAB NATIONAL BANK Vs ABHISHEK SHARMA	KALAANI LEGAL ADVISORS 9868927179	kalaanilegaladvisors@gmail.com	11.06.2026
			509	CS (COMM)	510/2026	05-08-2026	Punjab National Bank Vs Gurvail Singh	KALAANI LEGAL ADVISORS 9868927179	kalaanilegaladvisors@gmail.com	11.06.2026.
			509	CS (COMM)	512/2026	06-08-2026	State Bank of India Vs Vinay Tyagi	Krishna Kumar 9315165656	advkrishna1411@gmail.com	29.07.2026
			509	Execution (Comm.)	282/2026	07-08-2026	M/s UNOSTRUCTURES PVT LTD Vs SURENDER KUMAR SULANIA	NIHARIKA DHAWAN 9582525034	adv.niharikadhawang mail. corn	

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			509	OMP (COMM.)	(I)2956/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs GINNI	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2957/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs SONU	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2958/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs SURAJ KUMAR	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2959/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs JITENDRA SINGH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2960/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs RAJPAL SINGH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2961/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAI PARKASH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2962/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2963/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKSHAY R	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2964/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs RAJ KUMAR	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	530/2026	12-08-2026	Batra Breweries and Distilleries Pvt Ltd Vs Amarpreet Singh	Rajeev K. Tewari	9312276651	rtewari88@gmail.com	31.07.2026
			509	OMP (COMM.)	(I)2981/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DISTANCE TRAVELS 1338	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2982/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MANNAT SANITATION 7730	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2983/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DISTANCE TRAVELS 2599	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2984/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs PRADEEP EKKA 9182	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2985/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs PARVINDER SINGH RATHEE 0971	ADV. ASHOK KUMAR	9013493108		

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			509	CS (COMM)	531/2026	13-08-2026	MEDIA 24X7 ARVIND K.9891117112 ADVERTISING PRIVATE VASHISTHA LIMITED Vs SN Hospitality	9891117112	info@lexavapartners.com	11/08/2026.
			509	CS (COMM)	532/2026	13-08-2026	Kamil Hussain Vs VIPIN DILAWARI Ipermart Private Limited	9312203957	vipindilawari83@gmail.com	10.08.2026.
			509	CS (COMM)	536/2026	17-08-2026	CSP LOGISTICS PVT ZEESHAN LTD Vs SHREE SHYAMPARVEZ KHAN CARGO FORWARDERS	9958378235		23/03/2026.
			509	CS (COMM)/540/2026	540/2026	18-08-2026	AJAY TURAN Vs Bharat P. K PANDEY Kumar Shankarji Vanzara SUMIT SOLANKI	7033907036, 9625506521	sumit97solanki@gmail.com	23.07.2026
			509	Execution (Comm.)	298/2026	20-08-2026	INDOLOG LOGISTICS PVT LTD Vs KANCHAN VANIJYA PVT LTD			
			509	CS (COMM)	548/2026	20-08-2026	CANARA BANK Vs ANSHUMAN REKHA RANI Proprietor SRIVASTAVA Of Rekha Enterprises	9990042642	sri.anshu83@gmail.com	17.08.26
			509	OMP (COMM.)	(D)3024/2026	20-08-2026	TOYOTA FINANCIAL ADV. ASHOK SERVICES INDIA KUMAR LIMITED Vs ARIF CHOUHDARY 5162	9013493108		
			509	OMP (COMM.)	(D)3025/2026	20-08-2026	TOYOTA FINANCIAL ADV. ASHOK SERVICES INDIA KUMAR LIMITED Vs RESHAM D 3957	9013493108		
			509	OMP (COMM.)	(D)3026/2026	20-08-2026	TOYOTA FINANCIAL ADV. ASHOK SERVICES INDIA KUMAR LIMITED Vs SHIDHARTH PAL 4446	9013493108		
			509	OMP (COMM.)	(D)3027/2026	20-08-2026	TOYOTA FINANCIAL ADV. ASHOK SERVICES INDIA KUMAR LIMITED Vs SHAKTIGUPT TULSHIRAM GAIKWAD 3837	9013493108		
			509	M.Ex	79/2026	22-08-2026	MS RK TRADING N.C. SHARMA COMPANY Vs Mis Big Tree Food Hospitality LLP	9999926425	sharmaadvocate@gmail.com	
			509	CS (COMM)	551/2026	22-08-2026	SURAJ BHAN Vs RAVI PRABHAT KUMAR KUMAR DUBEY	8800793450	ainaa2011@gmail.com	06.06.2026
			509	OMP (COMM.)	(D)3038/2026	22-08-2026	PIRAMAL FINANCE LTD ANANJAY SINGH Vs Khalik Khan	+91 7455023130	asaplegalandadvocates@gmail.com	
			509	CS (COMM)	552/2026	24-08-2026	JBD INDUSTRIES Vs K SYAMINI SHARMA AUTO TRADERS GHANENDER SINGH	860087203		20.08.2026
			509	CS (COMM)	555/2026	25-08-2026	State Bank Of India Vs VAIBHAV YADAV ALOK KUMAR	9971336611	vaibhav.yadav@hotmail.com	20.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	CS (COMM)	556/2026	25-08-2026	State Bank Of India Vs HARPAL SINGH	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	20.08.2026
			509	OMP (COMM.)	(D)3048/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs REVA I 6824	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(D)3066/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAGDISH KUMAR 2073	ADV. ASHOK KUMAR	9013493108		
			509	CS (COMM)	560/2026	31-08-2026	Puma Se Vs JAYANTI ASHOK SOLANKI	GAUTAM BHASIN	9999306881 9999091893	/eludication.legal@ outlook.com	22.06.2026
			509	OMP (COMM.)	(D)3067/2026	31-08-2026	YES BANK LIMITED Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ANANJAY SINGH	+91 7455023130	asaplegalandadvoc ates@gmail.com	
TOTAL					901						